

THE ORISSA GAZETTE

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No. 48

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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps

HOME DEPARTMENT NOTIFICATIONS

The 28th November 1945

No. 6046-A.—The following notifications, issued by the Government of India in the Home Department, are republished for general information.

By order of Governor
R. A. E. WILLIAMS

Chief Secretary to Government

New Delhi, 20th October 1945

No. 9/13/45-Ests.—In exercise of the powers conferred by section 241 of the Government of India Act, 1935, the Governor-General in Council is pleased to direct that the following further amendment shall be made in the Civil Services (Classification, Control and Appeal) Rules, namely:—

In rule 55 of the said Rules, after the words "his conviction in a criminal Court" the words "or by a Court Martial" shall be inserted.

New Delhi, 20th October 1945

No. 9/13/45-Ests.—In exercise of the powers conferred by sub-clause (a) of clause (2) of section 241 of the Government of India Act, 1935, the Governor-General in Council is pleased to make the following further amendment in the rules published in the notification of the Government of India in the Home Department No. F.-9/19/30-Ests., dated the 27th February 1932, namely:—

In sub-rule (i) of rule 6 of the said Rules, after the words "his conviction in a criminal court" the words "or by a Court Martial" shall be inserted.

D. C. DAS

Dy. Secy. to Govt. of India

The 28th November 1945

No. 6048-A.—The following notification, issued by the Government of India in the Secretariat of the Governor-General (Public), is republished for general information.

By order of the Governor
R. A. E. WILLIAMS

Chief Secretary to Government

New Delhi, 10th October 1945

No. 33/83/45-G. G. (A)—In exercise of the powers conferred by sub-section (3) of section 266 of the Government of India Act, 1935, the Governor-General in his discretion is pleased to direct that the following further amendments shall be made in the Federal Public Service Commission (Consultation by the Governor-General) Regulations, namely:—

In the Schedule to the said Regulations—

(a) Under the heading "Central Services, Class I", and against the category "Miscellaneous",:—

(i) after the entry "Agent of the Government of India in Ceylon", the following entries shall be inserted namely:—

"Representative of the Government of India in Ceylon";

"Secretary to the Representative of the Government of India in Ceylon";

"High Commissioner for India in Australia";

"Secretary to the High Commissioner for India in Australia";

"Representative of the Government of India with the Government of Burma";

"Secretary to the Representative of the Government of India with the Government of Burma";

(ii) for the entries "Agent-General for India in the Union of South Africa", and "Secretary to the Agent-General for India in the Union of South Africa", the following entries shall be substituted, namely:—

"High Commissioner for India in the Union of South Africa", and

"Secretary to the High Commissioner for India in the Union of South Africa", respectively.

(b) Under the heading "Central Services, Class II" for the entry "Assistant Secretary to the Agent-General for India in the Union of South Africa", the following entry shall be substituted, namely:—

"Two Assistant Secretaries to the High Commissioner for India in the Union of South Africa";

"Private Secretary to the High Commissioner for India in Australia".

V. P. MENON

Secy. to Govt. of India

The 28th November 1945

No. 6049-A.—The following notification, issued by the Private Secretary to His Excellency the Viceroy, is hereby republished for general information.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

New Delhi, 15th October 1945

No. 232-H.—The following Regulations are published for general information in supersession of those contained in notification No. 134-H., dated the 21st November 1940:—

KING'S POLICE AND FIRE SERVICES MEDAL REGULATIONS

I, the Right Honourable Sir Donald Somervell, one of His Majesty's Principal Secretaries of State, in accordance

with the Eighth Statute of the Royal Warrant of 20th August 1940, hereby make the following Regulations which shall be observed in submitting recommendations for the award of the King's Police and Fire Services Medal :

1. Unless His Majesty otherwise directs, lists of the names of members of recognised Police or Fire Services, who are recommended for the Medal on any ground other than that of conspicuous gallantry, shall be submitted by the Secretary of State for the Home Department in the months of May and December in each year.

2. For the purpose of inclusion in any such list, the names of those recommended by the Secretary of State for Scotland, or Dominion Affairs, or the Colonies, or India or Burma shall be forwarded to the Home Office not later than one month prior to the date on which the award is to be made.

3. Recommendations for awards on the ground of conspicuous gallantry shall be made as soon as possible after the occasion on which the conspicuous gallantry was shown, and in special circumstances recommendations for awards on other grounds may be made at any time for an immediate award.

4. All recommendations shall state the name and rank of the person recommended, the name of the Police or Fire Service of which he is or was a member, and particulars of the gallantry or service for which the grant of the Medal is recommended.

5. The number of Medals awarded on any ground other than that of conspicuous gallantry shall not in any one year exceed one hundred and twenty, unless His Majesty is of opinion that special circumstances in any year justify the award of Medals in excess of that number.

6. The qualifications for the grant of the Medal shall be as follows :—

(a) Conspicuous gallantry in saving life and property, or in preventing crime or arresting criminals, the risks incurred being estimated with due regard to the obligations and duties of the officer concerned :

(b) A specially distinguished record in administrative or detective service, or other Police service of conspicuous merit.

(c) Success in organising Police or Fire Services, or in maintaining their organization under special difficulties.

(d) Special services in dealing with serious or wide-spread outbreaks of crime or public disorder, or fire.

(e) Valuable political and secret services.

(f) Special services to Royalty and Heads of States.

(g) Prolonged service ; but only when distinguished by very exceptional ability and merit.

7. These Regulations supersede those made on 20th August 1940 which are hereby revoked.

D. B. SOMERVELL

The 30th June 1945

The 28th November 1945

No. 6050-A.—The following notifications, issued by the Government of India in the Finance Department, are republished for general information.

By order of the Governor

R. A. E. WILLIAMS
Chief Secretary to Government

Simla, 17th October 1945

No. F. 27(3)-RII/45—The following amendments, made by the Secretary of State for India to the Indian Civil Service Family Pension Fund Rules, are published for general information :—

INDIAN CIVIL SERVICE FAMILY PENSION FUND RULES

Amendments, dated August 27, 1945

I, Frederick Willims, Barson Pethick-Lawrence, one of His Majesty's Principal Secretaries of State, in exercise of the powers conferred upon me by section 247(1) of the Government of India Act, 1935(a), hereby make, with the concurrence of my Advisers, the following amendments to the Indian Civil Service Family Pension Fund Rules (b) :

In rule 1(2)(b) of the said Rules for the words "after 31st March 1937" there shall be substituted "between 1st April 1937 and 31st May 1945".

In rule 1(2)(c) of the said Rules after the words "Class I" there shall be inserted "appointed before the 31st May 1945".

Given under my hand this 27th day of August 1945

Simla, 17th October 1945

No. 27(3)-RII/45—The following amendments, made by the Secretary of State for India to the Superior Services (India) Family Pension Fund Rules, are published for general information :—

SUPERIOR SERVICES (INDIA) FAMILY PENSION FUND RULES

Amendments, dated August 27, 1945

I, Frederick William, Barson Pethick-Lawrence, one of His Majesty's Principal Secretaries of State, in exercise of the powers conferred upon me by section 247(1) of the Government of India Act, 1935(a), hereby make, with the concurrence of my Advisers, the following amendments to the Superior Services (India) Family Pension Fund Rules (b) :—

In rule 6(1)(b) of the said Rules for the words "after 31st March 1937", there shall be substituted "between 1st April 1937 and 31st May 1945".

In rule 6(1)(c) of the said Rules after the words "Class I" there shall be inserted "appointed before 31st May 1945".

In rule 6(1)(d) of the said Rules for the words "after 8th September 1941", there shall be substituted "between 9th September 1941 and 31st May 1945".

In rule 18(1)(c)(i) of the said Rules for the words "after 31st March 1937", there shall be substituted "between 1st April 1937 and 31st May 1945".

In rule 18(1)(c)(ii) of the said Rules after the word "appointed" there shall be inserted "before 31st May 1945".

In rule 18(1)(c)(iii) of the said Rules for the words "after 8th September 1941", there shall be substituted "between 9th September 1941 and 31st May 1945".

Given under my hand this 27th day of August 1945

PETHICK-LAWRENCE

One of His Majesty's Principal
Secretaries of State

K. R. P. AIYANGAR
Dy. Secy to the Govt. of India

DEPARTMENT OF SUPPLY AND TRANSPORT
NOTIFICATIONS

The 28th November 1945

No. 29053-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

New Delhi, 4th August 1945

No. 52-TA/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to make the following Order and to direct with reference to sub-rule (1) of rule 119 of the said Rules that notice of the Order shall be given by the publication of the same in the official Gazette and by the issue of a Press Note summarising and explaining its provisions:—

1. (1) This Order may be called the Hydrosulphite of Soda Control Order, 1945.

(2) It extends to the whole of British India.

(3) It shall come into force at once.

(4) The Hydrosulphite of Soda Control Order, 1943, is hereby repealed:

Provided that anything done under any provision of that Order shall be deemed to have been done under the corresponding provision of this Order.

2. In this Order, "Textile Commissioner" means the Textile Commissioner, Bombay, and includes any officer authorised by him or by the Central Government to exercise all or any of the powers of the Textile Commissioner under this Order.

3. No person shall sell or otherwise dispose of, or purchase or otherwise acquire, Hydrosulphite of Soda except under a valid licence granted by the Textile Commissioner or in pursuance of a direction given under clause 4 of this Order.

4. The Textile Commissioner may by order in writing require any dealer in Hydrosulphite of Soda to sell to such person as may be specified in the Order, such quantities of Hydrosulphite of Soda as may be so specified, and the dealer shall comply with the Order.

5. Any person, if required so to do by the Textile Commissioner, shall submit a return of stocks in such form as the Textile Commissioner may specify.

6. The Textile Commissioner may, if he has reason to believe that any person has contravened, is contravening, or is likely to contravene, any of the provisions of this Order—

(a) require any person to give such information in his possession with respect to any business carried on by that or any other person as he may demand,

(b) inspect or cause to be inspected any books or documents belonging to, or under the control of, any person,

(c) enter and search, or authorise a police officer not below the rank of Sub-Inspector to enter and search any premises.

7. No person shall, with intent to evade the provisions of this Order, refuse to give any information lawfully demanded from him under clause 6, or conceal, destroy, mutilate or deface any book or other document kept by him in the course of his business.

8. Any court trying a contravention of this Order may without prejudice to any other sentence which it may pass direct that any article or articles in respect of which it is satisfied that the Order has been contravened shall be forfeited to His Majesty.

New Delhi, 4th August 1945

No. 53 (2)-T.A./45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to make the following Order and to direct with reference to sub-rule (1) of rule 119 of the said Rules, that notice of the Order shall be given by the publication of the same in the official Gazette and by the issue of a Press Note summarising and explaining its provisions.

1. (1) This Order may be called the Zinc Chloride Control Order, 1945.

(2) The Zinc Chloride Control Order, 1943, is hereby repealed: Provided that anything done under any provision of that Order shall be deemed to have been done under the corresponding provision of this Order.

2. In this Order, "Textile Commissioner" means the Textile Commissioner, Bombay, and includes any officer

authorised by him or by the Central Government to exercise all or any of the powers of the Textile Commissioner under this Order.

3. No person shall purchase or otherwise acquire, zinc chloride except under and in accordance with the terms of a valid licence in the Form appended to this Order granted by the Textile Commissioner or by the Controller of Chemicals, Supply Department, New Delhi, or by such other officer as may be nominated by the said Controller in this behalf.

4. (1) Any person desiring to purchase or otherwise acquire zinc chloride shall apply in the Form appended to this Order, which shall be completed in triplicate, and send it to the Textile Commissioner, Bombay, if the zinc chloride is needed for use in the cotton textile industry, and to the Controller of Chemicals, Supply Department, New Delhi, if it is needed for other purposes.

(2) Every licence to purchase or otherwise acquire zinc chloride shall be in the Form appended to this Order and shall specify the quantity of zinc chloride which may be acquired and the name of the supplier from whom it may be acquired.

5. The Textile Commissioner may by order in writing require any dealer in zinc chloride to sell to such person as may be specified in the Order, such quantities of zinc chloride as may be so specified, and the dealer shall comply with the Order.

6. No person shall sell or otherwise dispose of zinc chloride save in accordance with the terms of a valid licence granted under clause 4 or in accordance with the terms of an order made under clause 5.

7. All manufacturers, stockholders and users of zinc chloride and all dealers in zinc chloride shall maintain true and accurate accounts in such form and shall submit such returns as may from time to time be required by the Textile Commissioner; and the accounts so maintained shall be open to inspection by any person authorised by the Textile Commissioner in this behalf.

8. The Textile Commissioner may, if he has reasons to believe that any person has contravened, is contravening, or is likely to contravene, any of the provisions of this Order,—

(a) require any person to give such information in his possession in respect of any business carried on by that or any other person as he may demand;

(b) inspect or cause to be inspected any books or documents belonging to or under the control of, any person;

(c) enter and search, or authorise a police officer not below the rank of Sub-Inspector to enter and search any premises.

9. No person shall with intent to evade the provisions of this Order, refuse to give any information lawfully demanded from him under clause 8, or conceal, destroy, mutilate or deface any book or other document.

10. Any Court trying a contravention of this Order, may without prejudice to any other sentence which it may pass, direct that any article or articles in respect of which it is satisfied that the Order has been contravened shall be forfeited to His Majesty.

Application for permission to purchase or otherwise acquire Zinc Chloride

***FORM OF APPLICATION AND LICENCE**

(To be submitted in triplicate.)

To

The Textile Commissioner, Bombay/The Controller of Chemicals, Supply Department, New Delhi.

1. Date.

2. Name of applicant.

3. Address of applicant.

4. Quantity of Zinc Chloride required.

(If Zinc Chloride is required for use in the Cotton Textile Industry state requirements per month)

5. Quantity of Zinc Chloride held by applicant on the date of the application.

6. Name of person or firm from whom applicant proposes to purchase.

7. Purpose for which Zinc Chloride is required—

(a) whether for use in the cotton textile industry,

(b) whether for use for any other purpose.

8. If Zinc Chloride is required for use in the Cotton Textile Industry—

Previous average monthly consumption of zinc chloride during a 12 months' period (state which 12 months' period).

Period for which the quantity applied for is estimated to last, in accordance with the Sizing and Filling Control Order, 1942.

9. If zinc chloride is required for purposes other than those of cotton textile industry—

- (a) precise purpose for which the purchase is necessary,
(b) average monthly consumption for the said purpose during the twelve months previous to the date of application.

I certify that the contents of this application are true to the best of my knowledge and belief.

Signature of applicant

No.....
LICENCE TO PURCHASE ZINC CHLORIDE UNDER
THE ZINC CHLORIDE CONTROL ORDER, 1945
Licence is hereby granted to.....
(name of licensee) to purchase.....
of zinc chloride from.....
(name of dealer) in the period.....
to..... This licence shall not be valid
after the.....194

Textile Commissioner/Controller of Chemicals

R. A. MAHAMADI
Deputy Secretary to the Govt. of India

The 28th November 1945

No. 29055-S.T.—The following notifications, published by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

Bombay, 20th August 1945

No. T.C.(2)91/45—In pursuance of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that the following further amendments shall be made in the Textile Commissioner's Notification No 34-Tex. A(15)2/43, dated the 31st December 1943, namely :—

In the said Notification,—

(i) in Schedule K, after Serial No. 8, the following shall be added, namely :—

“ 9. All places in the Chief Commissioner's Province, Coorg 2 ”

(ii) in Schedule M, for item (d) of paragraph 8, the following shall be substituted, namely :—

“ (d) Yarns delivered by a manufacturer on bobbins or in any other form will not be charged anything higher than the ex-factory price or the contract price if the latter is lower than the former .”

M. K. VELLODI
Textile Commissioner

Bombay, 12th October 1945

No. T. C. (2)95/45—In pursuance of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that the following further amendment shall be made in the Textile Commissioner's Notification No. 34-Tex. A(15)2/43, dated the 31st December 1943, namely :—

In Schedule F-IV to the said Notification, after Item 270 the following items shall be inserted in columns 1 to 7 thereof, namely :—

				Rs. A. P.	Rs. A. P.	
271	Sheeting Hospital Grey (52 picks) Item (23)	73"	1 11 6	1 11 6 Yard
272	Sheeting Hospital Scoured (52 picks) Item (23)	68"	1 7 11	1 12 8 "
273	Sheeting Hospital Bleached (52 picks) Item (23)	68"	1 8 11	1 13 11 "
274	Sheeting Hospital Grey (46 picks) Item (23A)	73"	1 5 10	1 10 2 "
275	Sheeting Hospital Bleached (46 picks) Item (23A)	68"	1 7 9	1 12 6 "
276	Sheeting Barracks Grey (52 picks) Item (24)	57"	0 14 0	1 0 10 "
277	Sheeting Barracks Scoured (52 picks) Item (24)	54"	0 15 0	1 2 0 "
278	Sheeting Barracks Grey (46 picks) Item (24A)	57"	0 13 4	1 0 0 "
279	Sheeting Barracks Scoured (46 picks) Item (24A)	54"	0 14 3	1 1 1 "
280	Duck Cotton Light dyed V. G. Khaki Item (51)	28/29"	1 4 1	1 8 1 "
281	Bandage Cloth dyed 1% Chlorozol Olive Green M.N Item (37)	46"	0 6 7	0 7 11 "
282	Pugree Cloth dyed 3% Thionol Dark Olive Green Item (29)	36"	0 9 4	0 11 2 "

S. D. CHARD
Additional Textile Commissioner

Bombay, 23rd October 1945

No. T. C. (2)82/45—In pursuance of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that the following further amendment shall be made in the Notification of the Government of India in the Department of Industries and Civil Supplies, No. 34-Tex. A(15)-2/43, dated the 31st December 1943, namely :—

In Schedule H to the said Notification, after Part IX the following shall be inserted, namely :—

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		Trade Number	Trade Marks	Width	Length per	Ex-Mill	Retail		Per
							(a)	(b)	

AARBON SPINNING & WEAVING MILLS, LTD.

Serial No. 370

TEXMARK No. 601

Mills :—Pappinisseri, Malabar

From 1st of March these prices should be reduced by 5 %

	Class		Ins.	Yds.	Rs. A. P.	Rs. A. P.	Yard
39 Coloured Shirting split	I(iii)	Gandhi	26/27	24	0 8 0	0 10 4	Yard
40 Coloured Shirting (Chowkdi) split	I(iii)	Gandhi	26/27	24	0 10 8	0 12 9	..

ABDUL KARIM SILK MILLS (FACTORY)

Serial No. 371

TEXMARK No. 886

Mills :—144, Dharavi Road, Bombay 17

From 1st of March 1945 these prices should be reduced by 5 %

5 Grey Dosuti Shirting	I(i)	222	29	48	0 7 6	0 9 0	Yard
6 Do.	I(ii)	224	29	48	0 7 9	0 9 3	..
7 Striped Mattress Cloth (Gadhlapat)	I(iii)	223	38½/39	30	0 14 0	1 0 9	..

THE AJUDHIA TEXTILE MILLS, LTD. (FACTORY)

Serial No. 372

TEXMARK No 511

Mills :—Subzimandi, Delhi

Form 1st of March, these prices should be reduced by 5 %

113 Desuty Bld.	I(ii)	B 83	33	40	0 13 0	0 15 7	Yard
114 Do.	I(ii)	B 85	36	40	0 14 6	1 1 4	..
115 Latha Dyed Direct	I(iii)	5220	50	20	0 11 9	0 14 1	..
116 Latha Dyed Direct Sul	I(iii)	5220BK	50	20	0 13 0	0 15 7	..
117 Latha Dyed Direct	I(iii)	3730	31	24	0 7 8	0 9 2	..
118 Latha Dyed Sul	I(iii)	3730BK	31	24	0 8 7	0 10 3	..
119 Coating Dyed fast	II(iii)	1621	26	24	1 2 3	1 5 10	..
120 Printed Latha four colours	I(iv)	P 22	35	20	1 0 9	1 4 1	..
121 Malmal Bleached	VI(ii)	4520	45	20	1 0 0	1 3 2	..
122 Dosuty Bleached	I(ii)	B 88	48/49	20	1 3 3	1 7 1	..
123 Grey Dhoti	I(ii)	12242	35	9/2	4 4 9	5 2 6	Pair
124 Grey Dhoti	I(i)	12442	40	10/2	5 10 0	6 12 0	..
125 2½" Border Bleached Saree	II(ii)	2828	44	10/2	8 4 0	9 14 3	..

(1)	(2)	(3)		(4)		(5)				
		(a)	(b)	(a)	(b)	(a)	(b)	(c)		
		Class	Ins.	Yds.	Rs.	A.	P.	Rs.	A.	P.

AMRITSAR RAYON & SILK MILLS (FACTORY)

Serial No. 373

TEXMARK No. 518

Mills : —Grand Trunk Road, Amritsar

From 1st of March, these prices should be reduced by 5 %

14	Bleached Drill	I(ii)	Chhokra- Chapp.	27/28	30	0	13	0	0	15	7	Yard
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THE AMRUTLAL WEAVING FACTORY (SURAT)

Serial No. 374

TEXMARK No. L273

Mills : —C/o The Surat Weaving Association, Surat

From 1st of March, these prices should be reduced by 5 %

90	Col. Coating Fin.	I(iii)		3659	27	138	1	6	0	1	10	4	Yard
91	Do.	I(iii)		3748	27	138	1	3	6	1	7	4	"
92	Do.	I(iii)		4086	27	138	1	5	9	1	10	1	"
93	Dn.	I(iii)		4098	27	138	1	5	3	1	9	6	"

AZIZ SILK & COTTON FACTORY (SURAT)

Serial No. 375

TEXMARK No. 273

Mills : —C/o The Surat Weaving Association, Surat

From 1st of March, these prices should be reduced by 5 %

24	Col. Shirting Finished	III(iii)		1257	27	140	1	0	0	1	3	2	Yard
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BAJAJ TEXTILE MILLS (FACTORY)

Serial No. 376

TEXMARK No. 896

Mills : —Mathuradas Mill Compound, Delisle Road, Bombay

From 1st of March, these prices should be reduced by 5 %

58	Mack Lene Shirting Grey	III(i)		149	303/4	30	0	11	2	0	13	4	Yard
59	Twill Grey	II(i)		150	30½	30	0	8	3	0	9	10	"
60	Sheeting Grey	II(i)		151	28¾	30	0	7	3	0	8	8	"
61	Matting Grey	II(i)		152	30	30	0	15	9	1	2	10	"
62	Twill Grey	II(i)		153	31½	30	0	9	9	0	11	8	"
63	Coating Grey	II(i)		154	29½	30	0	14	3	1	1	1	"
64	Shirting Grey	V()		155	31	30	1	1	0	1	4	4	"
65	Grey Mosquito Netting Mack Leno	III(i)		155	53	24	0	10	1	0	12	1	"
66	Grey Coating	I(i)		157	29½	30	0	13	11	1	0	8	"
67	Grey Shirting (Dobby Doria)	II(i)		158	32	30	0	7	11	0	9	6	"
68	Grey Shirting (Dobby)	V(i)		159	30½	30	0	14	6	1	1	4	"
69	Grey Coating	I(i)		160	30	30	0	12	3	0	14	8	"
70	Canvas Grey	I(i)		161	31½	24	1	2	0	1	5	7	"
71	Grey Twill	II(ii)		162	48	20	0	9	0	0	10	9	"

BALAKRISHNA MILLS

Serial No. 377

TEXMARK No. 672

Mills : —Madura, South India

From 1st of March, these prices should be reduced by 5 %

17	Grey Dhoty	VI(i)		86	51½	4	5	14	6	7	1	3	Piece of 4 yds.
18	Bld. Dhoty	VI(ii)		86	48/49	4	6	0	9	7	4	0	"
19	Grey Dhoty	VI(i)		80	52	4	6	2	0	7	5	6	"
20	Bld. Dhoty	VI(ii)		80	49	4	6	4	6	7	8	6	"

BANGODAYA COTTON MILLS, LTD.

Serial No. 378

TEXMARK No. 406

Factory : —Panihati, Bengal

From 1st of March, these prices should be reduced by 5 %

86	Grey Cald. Chul Dhuty Jal Churi	IV(i)		4601½	44	10	7	1	3	8	7	9	Pair
87	Grey Cald. N. Dhuty Jal Churi	IV(i)		6¼ × 6¼	45	10	7	1	3	8	7	9	"
88	Grey Cald. P. Dhuty Jal Churi	IV(i)		5¼ × 5¼	45	10	6	14	9	8	4	9	"
89	Do.	IV(i)		7¼ × 7¼	45	9	6	4	0	7	8	0	"
90	Do.	IV(i)		2210	44	10	6	12	9	8	2	6	"
91	Do.	IV(i)		2109	44	9	6	2	0	7	5	6	"
92	Grey Cald. N. Dhuty Jal Churi	IV(i)		2211	44	10	6	15	3	8	5	6	"
93	Do.	IV(i)		2209	44	9	6	4	3	7	8	3	"
94	Grey Cald. S. Dhuty Jal Churi	IV(i)		2213	44	10	6	12	6	8	2	0	"
95	Grey Cald. Chul Dhuty Jal Churi	IV(i)		2109½	40	9½	5	15	0	7	2	0	"
96	Do.	VI(i)		291	44	10	7	14	9	9	8	0	"
97	Grey Cald. Dhuty Jal Churi	VI(i)		294	44	10	8	1	6	9	11	3	"
98	Grey Cald. Chul Dhuty Jal Churi	VI(i)		296	46	10	8	4	6	9	15	0	"
99	Grey Cald. N. Dhuty Jal Churi	VI(i)		483 5¼	45	10	8	4	0	9	14	3	"
100	Grey Cald. Chul Dhuty Jal Churi	VI(i)		4830½	45	10	8	1	9	9	11	6	"
101	Grey Cald. Sada Dhoty	VI(i)		48103½	45	10	8	0	6	9	10	0	"
102	Grey Cald. Chul Dhoty	VI(i)		48101½	45	10	8	1	3	9	11	0	"
103	Do.	VI(i)		48090½	45	9	7	4	6	8	11	9	"
104	Grey Cald. N. Dhuty	VI(i)		48105½	45	10	8	3	6	9	13	9	"
105	Grey Cald. Chul Bor. Dhoty	I(i)		2111	44	10/2	5	15	0	7	2	0	"
106	2" P Bor. Saree Grey Cald.	I(i)		2115	45	10/2	6	14	6	8	4	6	"

(1)	(2)	(3)		(4)		(5)			(c)
		(a)	(b)	(a)	(b)	(a)	(b)	(c)	
BHAGUBHAI DAHYABHAI GAJIWALA, FACTORY (SURAT)									
Serial No. 379									
TEXMARK No. L273 Mills:—C/o The Surat Weaving Association, Surat From 1st of March, these prices should be reduced by 5 %									
14	Col. Coating Fin. (Fast)	..	II(iii)	4190	27	136	1 8 6	1 13 4	Yard
15	Do.	..	II(iii)	3430	27	136	1 4 0	1 8 0	"
16	Col. Coating Fin. (Fast) (Sul. Dark)	..	I(iii)	2454	27	136	0 15 0	1 2 0	"
17	Do.	..	I(iii)	3099	27	140	0 15 3	1 2 3	"
18	Col. Coating Fin. (Sul. Dark)	..	I(ii)	2354	27	140	0 15 6	1 2 7	"
19	Do.	..	I(iii)	2037	27	136	0 11 3	0 13 6	"
20	Do.	..	I(iii)	1886	27	136	0 15 3	1 2 3	"
BHARAT UDDHAR CLOTH MANUFACTURING CO. (FACTORY)									
Serial No. 380									
TEXMARK No. 519 Mills:—Gheemandi Gate, Bhutanpura, Amritsar From 1st of March 1945, these prices should be reduced by 5 %									
13	Shirtings Bld.	..	I(ii)	C C16 x 20	29	26	0 8 0	0 9 7	Yard
BIPIN SILK MILLS COMPANY, LTD. (FACTORY)									
Serial No. 381									
TEXMARK No. 36 Factory:—12, Dadar Road, Dadar, Bombay From 1st of March these prices should be reduced by 5 %									
28	Fast Dye l Cellular Shirting	..	I(iii)	549	31½	40	29 8 0	35 6 0	Piece
29	Bld. Mulmul	..	II(ii)	4303	40	20	0 9 10	0 11 9	Yard
30	Do.	..	VI(ii)	5103	50	30	1 4 0	1 8 0	"
31	Bld Honey Comb Towel	..	II(ii)	54760	30	60"/2	2 4 0	2 11 0	Pair
32	Fast Col. Coating	..	II(iii)	548	30	24	1 7 0	1 11 7	Yard
33	Bld. Dobby Towel	..	I(ii)	550	30	60"/2	2 10 0	3 2 3	Pair
34	Dobby Coating Bleached	..	II(ii)	549	31	24	1 2 0	1 5 7	Yard
35	Bleached white Cellular Shirting	..	I(ii)	6002	25½	40	0 7 6	0 9 0	"
33	Cellular (Shirting Sul. Dyed.)	..	I(iii)	6002	25½	40	0 8 3	0 9 10	"
THE DHANAMALL SILK MILLS (FACTORY), SURAT									
Serial No. 382									
TEXMARK No. 273 Mills:—C/o The Surat Weaving Association, Surat From 1st of March 1945, these prices should be reduced by 5 %									
23	Col. Tropical kant Coating Fin.	..	II(iii)	7895	27	25	1 0 7	1 3 9	Yard
24	Do.	..	II(iii)	7646	29	25	1 13 9	2 3 8	"
25	Str. Cotton Coating Fin.	..	I(iii)	9339	27	25	0 13 9	1 0 6	"
26	Col. Dress Fabrics Fin.	..	I(iii)	9568	26	25	0 10 3	0 12 3	"
27	Cotton Duck Satin bld. Fin.	..	V(ii)	9921	28	25	2 1 3	2 7 10	"
28	Col. Superior Cotton Coating Finished.	..	IV(iii)	7053	27	25	1 5 3	1 9 6	"
29	Col. Cotton Card Coating Fin.	..	II(iii)	8419	27	25	1 3 0	1 6 9	"
30	Cord Cotton Coating Grey	..	II(i)	7348	27/28	25	0 15 6	1 2 7	"
31	Cord Cotton Coating Dyed Fast..	..	II(iii)	7004	27/28	25	1 3 9	1 7 8	"
32	Cotton Coating Bleached	..	V(ii)	7012	27/28	25	2 7 0	2 14 9	"
THE GANESHBHAI DALUBHAI KAPADIA WEAVING FACTORY									
Serial No. 383									
TEXMARK No. 273 Mills:—C/o The Surat Weaving Association, Surat From 1st of March 1945, these prices should be reduced by 5 %									
29	Col. Coating Fin.	..	I(iii)	8640	29	128	1 4 9	1 8 10	Yard
30	Do.	..	I(iii)	7496	29	128	1 5 0	1 9 2	"
31	Do.	..	I(iii)	9199	28	128	1 6 0	1 10 4	"
32	Do.	..	II(iii)	10	29	128	1 9 0	1 14 0	"
33	Do.	..	II(iii)	8649	29	128	1 1 0	1 15 2	"
GARDEN SILK WEAVING FACTORY (SURAT)									
Serial No. 384									
TEXMARK No. 273 Mills:—C/o The Surat Weaving Association, Surat From 1st of March 1945, these prices should be reduced by 5 %									
23	2' Jacq. Border Cotton Sarce	..	I(iii)	3715	43	5	3 8 0	4 3 0	Piece
24	Special Jacq. len Shirting	..	II(iii)	3740	33½	30	1 2 6	1 6 2	Yard
25	Special Jacq. Shirting	..	II(iii)	4074	34	28	0 12 9	0 15 3	"
HAJEE ABDUL HAQUE PUNJABI WEAVING FACTORY									
Serial No. 385									
TEXMARK No. 804 Mills:—Bhiwandi, Thana District From 1st of March 1945, these prices should be reduced by 5 %									
6	Counterpane Col. weft	..	I(iii)	Moon Star	48	2½	2 8 0	3 0 0	Counterpane.
HARILAL MANCHHARAM (HINDI FABRIC WEAVING FACTORY)									
Serial No. 386									
TEXMARK No. L273 Mills:—C/o The Surat Weaving Association, Surat From 1st of March 1945, these prices should be reduced by 5 %									
23	Fast Col. Coating	..	II(iii)	9828	27	136	1 10 6	1 15 9	Yard
24	Coating Sul. Col.	..	I(iii)	1076	27	136	1 4 0	1 8 0	"

(1)	(2)	(3)		(i)		(a)		(b)		(5)	(c)		
		(a)	(b)	(a)	(b)	(a)	(b)	(a)	(b)				
25	Fast Col. Coating	Class	Ine.	Yds.	Rs.	A.	P.	Rs.	A.	P.	Yard	
26	Do.	II(iii)	9080	27	136	1	4	6	1	8	7	Yard
27	Do.	II(iii)	9077	27	136	1	9	3	1	14	3	..
28	Col. Coating (fast)	II(iii)	8616	27	136	1	4	6	1	8	7	..
29	Do.	II(iii)	8504	27	120	1	4	0	1	8	0	..
30	White Coating	II(i)	8383	27	136	1	7	3	1	11	10	..
			II(i)	8580	27	118	1	1	0	1	4	4	..
HARIPRASAD MILLS (FACTORY)													
Serial No. 387													
TEXMARK No. 1400													
Mills :—Ichalkaranji and Sangli													
From 1st of March 1945, these prices should be reduced by 5%													
10	2" Plain Bor. Sadi Col.	IV(iii)	1230	50	9	8	10	0	10	5	6	Sadi
11	1½" Bor. Chowkadi Saree Col.	IV(iii)	1231	50	9	10	5	0	12	6	0	Saree
J. K. WOOLLEN MANUFACTURES, FACTORY													
Serial No. 388													
TEXMARK No. 1322													
Mills :—Anwarganj, Cawnpore													
From 1st of March 1945, these prices should be reduced by 5%													
5	Chaddar Bld.	I(ii)	JW/FC/5490	54	90" + 6"	2	11	0	3	3	6	Chaddar
6	Table Cloth Bld.	I(ii)	JW/TC/5252	52	52" + 4"	2	2	0	2	8	9	Piece
7	Cotton Blanket Bleached	I(ii)	JW/VX/5484	48	81"	4	5	0	5	2	9	Blanket
8	Canvas Grey	I(i)	JW/C/36	36	30	1	6	0	1	10	4	Yard
MESSRS. JAMNADAS MOTIRAM HATHIWALA WEAVING FACTORY (SURAT)													
Serial No. 389													
TEXMARK No. 273													
Mills :—C/o The Surat Weaving Association, Surat													
From 1st of March 1945, these prices should be reduced by 5%													
58	Col. Coating Fin.	II(iii)	6620	27	135	1	2	6	1	6	2	Yard
59	Do.	III(iii)	Arum : 5980	27	135	1	6	3	1	10	8	..
60	Do.	III(iii)	Motico 5863	27	135	1	1	2	1	5	3	..
61	Do.	III(iii)	5387	27	135	1	6	0	1	10	4	..
62	Do.	III(iii)	6603	27	134	1	4	9	1	8	10	..
63	Do.	II(iii)	6887	27	134	1	5	6	1	9	9	..
64	Do.	IV(iii)	6597	27	140	1	4	6	1	8	7	..
MESSRS. THE JASWANT WEAVING FACTORY													
Serial No. 390													
TEXMARK No. LI74													
Factory :—Panchkuva, Railwaypura, Ahmedabad													
From 1st of March 1945, these prices should be reduced by 5%													
50	S. O. Combed Grandrille weft Coating Fin.	II(iii)	1023	27½	32	1	2	6	1	6	2	Yard
51	Cord Coating Fin. Grey	II(i)	1020	27½	32	0	11	9	0	14	1	..
52	Col. Weft Coating Fin.	II(iii)	1020A	27½	32	0	12	9	0	15	3	..
53	Do.	II(iii)	1019A	27½	32	0	15	0	1	2	0	..
54	Do.	II(iii)	1019C	27½	32	1	0	6	1	3	9	..
55	Cord Coating Fin.	II(i)	1019	27½	32	0	13	9	1	0	6	..
56	Cord Coating Fin. Grey	II(i)	1018	27½	32	0	13	6	1	0	2	..
57	Grandrille weft Coating Fin.	II(iii)	1022	27½	32	0	15	6	1	2	7	..
58	Col. Str. Coating Finished	III(iii)	1160	27½	32	0	12	3	0	14	8	..
59	Str. C I. Grandrille weft Coating	IV(iii)	1021	27½	32	0	15	0	1	2	0	..
MESSRS. THE JEKISHANDAS L. VAKHARIA (FACTORY)													
Serial No. 391													
TEXMARK No. 273													
Mills :—C/o The Surat Weaving Association, Surat													
From 1st of March 1945, these prices should be reduced by 5%													
6	Cotton Moss Crepe Bleached	VI(ii)	254	27	150	1	0	9	1	4	1	Yard
7	Cotton Moss Crepe dyed Fast.	VI(iii)	373	27	150	1	2	3	1	5	10	..
8	Cotton Design Striped Shirting	IV(iii)	1417	27½	150	1	0	2	1	3	4	..
MESSRS. THE KANDAN TEXTILES, LTD. (FACTORY)													
Serial No. 392													
TEXMARK No. 1107													
Mills :—8, Second Line Beach, Madras													
From 1st of March 1945 these prices should be reduced by 5%													
17	Grey Dhoty	V(i)	KT/19	50	8/2	7	6	3	8	13	9	Pair
18	Col. weft Coating	I(iii)	KT/18	30/31	24	0	8	11	0	10	8	Yard
19	Grey Dhoty	IV(i)	KT/21	32	16/40	1	9	6	1	14	6	Piece of 2½ yds.
MESSRS. KESHAVRAM KESANDAS WEAVING FACTORY (SURAT)													
Serial No. 393													
TEXMARK No. 273													
Mills :—C/o The Surat Weaving Association, Surat													
From 1st of March 1945, these prices should be reduced by 5%													
24	Col. Coating Fin.	II(iii)	8802	27	135	1	15	0	2	5	2	Yard
25	Do.	II(iii)	95015	27½	134	1	15	3	2	5	6	..
26	Do.	II(iii)	7035	27	134	1	12	6	2	2	2	..
27	Do.	II(iii)	7050	27	134	1	10	9	2	0	1	..
28	Do.	II(iii)	5126	27½	134	1	12	6	2	2	2	..
29	Do.	II(iii)	2046	27½	135	1	12	3	2	1	10	..

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
		(a)	(b)	(a)	(b)	(a)	(b)	(c)
MESSRS. KULAPURAM WEAVING ESTABLISHMENT (FACTORY) TEXMARK No. 1179 Factory :—P. O. Mandur, via Payangudi, North Malbar From 1st of March 1945, these prices should be reduced by 5%								
	Col. Shi ting Split ..	I(iii)	W.A.S. 405	26/27	24	0 10	3	0 12 3 Yard
MESSRS. MAHADEV WEAVING MILLS (FACTORY) TEXMARK No. 280 Factory :—Ichalkaranji From 1st of March 1945, these prices should be reduced by 5%								
6	1 1/4" Bor. Col. warp Patal ..	II(iii)		7	48	8 1/2	6 7 9	7 12 6 Piece
7	Do. ..	II(iii)		6	48	9	7 0 3	8 6 6 "
8	1 1/4" Bor. Dar Chandary Sadi ..	II(iii)		8	49	8 1/2	7 4 9	8 12 0 Sadi
	1 1/4" Dobby Border saree Coloured ..	II(iii)	C.L. No. 9	48		9	7 5 0	8 12 3 Piece
MESSRS. MANINDRA MILLS, LTD. (FACTORY) TEXMARK No. 462 Mills :—23, Hurr Chandra Malik Street, Calcutta From 1st of March 1945, these prices should be reduced by 5%								
1	Plain Grey Chul Dhoty ..	VI(i)	Banglor	46	10/2	8 9 0		10 4 3 Pair
2	Do. ..	IV(i)	Chhela	410	45	10/2	7 10 0	9 2 3 "
3	Plain Chul Dhoty ..	IV(i)		4410	44	10/2	7 0 0	8 6 3 "
4	Plain Chul Grey Dhoty ..	IV(i)		4409	44	9/2	6 5 6	7 9 9 "
5	Do. ..	I(i)		2310	44	10/2	5 9 0	6 10 9 "
6	Do. ..	I(i)		2309	44	9/2	5 0 0	6 0 0 "
7	Do. ..	I(i)		2319	36	9/2	3 9 6	4 5 0 "
8	Do. ..	I(i)		2308	34	8/2	3 3 0	3 13 0 "
MESSRS. MARATHE TEXTILES MILLS (FACTORY) TEXMARK No. 280/1 Factory :—Ichalkaranji From 1st of March 1945, these prices should be reduced by 5%								
21	2" Bor. Fast Col. Saree with two-fold yarn in the border and heading.	I(iii)		927	48	8 1/2	8 0 0	9 9 6 Piece of 3 1/2 yds
22	Fast Col. Saree with 2" Morcd. Bor. and heading.	I(iii)		928	48	8 1/2	7 2 0	8 8 9 "
23	Do. ..	I(iii)		929	48	8 1/2	7 1 0	8 7 6 "
24	Do. ..	I(iii)		930	48	8 1/2	9 0 0	10 12 9 "
25	Coloured Chokda Cloth ..	I(iii)		931	47	24	0 15 3	1 2 3 Yard
MASTER SILK MILLS, LTD. (FACTORY) TEXMARK No. L 262 Factory :—Bhavnagar Para, Bhavnagar From 1st of March 1945, these prices should be reduced by 5%								
34	Bleached Taka ..	I(ii)	B 542	32	40	0 11	8	0 14 0 Yard
35	Col. Yarn Cloth Bleached ..	I(iii)	Skylight	48	30	1 15	9	2 6 1 "
EHRA TEXTILES MILLS TEXMARK No. 550 Mills :—Jail Road, Amritsar								
6	Zig. Shirting Yarn dyed ..	VI(iii)		401	28	40	1 15 6	2 5 9 Yard
7	Striped Shirting ..	I(iii)		408	26/27	30	0 7 0	0 8 4 "
MODERN TEXTILES, LTD. TEXMARK No. 532 Mills :—Verka, Amritsar From 1st of March 1945, these prices should be reduced by 5%								
15	Fancy Cotton Coating ..	I(iii)	No. 735	28/29	25	1 3	2	1 7 0 Yard
NANIKRAM SOBHRAJ MILIS, LTD. (FACTORY) TEXMARK No. 961 Mills :—Madhavlal Ranchhadlal Colony, Railwaypura, Ahmedabad From 1st of March 1945, these prices should be reduced by 5%								
18	Coating fast dyed ..	IV(iii)	NS 2424	29	50	1 6	10	1 11 4 Yard
19	Do. ..	VI(iii)	NS 2222	29	50	1 2	9	1 6 6 "
20	Twill Fast dyed ..	I(iii)	31000	33	40	0 12	3	0 14 8 "
21	Twill Fast dyed Direct ..	I(iii)	41000	34	40	0 13	2	0 15 9 "
22	Longcloth Bld. ..	I(ii)	5151	21	40	0 6	3	0 7 6 "
23	Towel Bleached ..	I(ii)	1010	24	96"	1 14	0	2 4 0 Pair
24	Do. ..	I(ii)	2020	26	104"	2 2	0	2 8 9 "
25	Do. ..	I(ii)	5050	28	116"	2 8	3	3 0 3 "
26	Longcloth Bld. ..	I(ii)	7171	49/50	40	0 14	6	1 1 4 Yard
27	Poplin dyed fast ..	IV(iii)	S11	29	20	0 14	3	1 1 1 "
28	Twill dyed fast ..	IV(iii)	121	29	20	0 14	3	1 1 1 "
29	Prtd. Chheet split ..	I(iv)		25/26	40	0 8	8	0 10 4 "
30	Prtd. Chheet ..	I(iv)	9900	28	40	0 10	0	0 12 0 "
31	Jean Dyed direct & med. ..	I(iii)	9001	29	40	0 11	0	0 13 2 "
32	Bed Sheet Dyed Direct dyed & med. ..	I(iii)	5400	50	90"	2 15	0	3 8 3 Piece

(1)	(2)	(3)		(4)		(5)		(c)		
		(a)	(b)	(a)	(b)	(a)	(b)			
33	Grey Dhoty	..	Class	Ins.	Yds.	Rs.	A. P.	Rs.	A. P.	Pair
34	Fancy Bed Sheeting	..	IV(i)	6060	49/50	9/2	7 8 0	9 0 0		Yard
35	Coating Dyed fast	..	I(iii)	11000	47/48	20	2 0 0	2 6 4		..
36	Poplin Dyed fast	..	V(iii)	N11	27	40	1 13 0	2 3 4		..
		..	IV(iii)	S21	27/28	20	0 12 6	0 15 0		..

NARBHERAM KALIDAS CHEVLI & Co. (FACTORY)

Serial No. 402

TEXMARK No. 273

Mills:—C/o The Surat Weaving Association, Surat

From 1st of March 1945, these prices should be reduced by 5%

39	Col. Coating Finished	..	I(iii)	5629	27	132	1 9 6	1 14 7		Yard
40	Do.	..	I(iii)	5900	27	132	1 6 6	1 11 0		..

NARBHERAM PARBHURAM BURKHAWALLA

Serial No. 403

TEXMARK No. 273

Factory—Surat

From 1st of March 1945, these prices should be reduced by 5%

87	Col. Coating Fin.	..	I(iii)	5888	27	136	1 8 3	1 13 1		Yard
88	Do.	..	I(iii)	5909	27	136	1 7 6	1 12 2		..
89	Do.	..	II(iii)	5951	27	136	1 8 0	1 12 9		..
90	Do.	..	I(iii)	5958	27	136	1 6 9	1 11 3		..
91	Do.	..	I(iii)	5960	27	136	1 5 0	1 9 2		..
92	Do.	..	I(iii)	6191	27	136	1 5 6	1 9 9		..
93	Do.	..	I(iii)	6193	27	136	1 4 9	1 8 10		..
94	Do.	..	I(iii)	6978	27	136	1 4 3	1 8 3		..
95	Do.	..	I(iii)	6024	27	136	1 1 3	1 4 8		..
96	Do.	..	I(iii)	6057	27	136	1 2 3	1 5 10		..
97	Do.	..	I(iii)	6303	27	136	1 1 9	1 5 3		..
98	Do.	..	I(iii)	6312	27	136	1 3 9	1 7 8		..
99	Do.	..	I(iii)	6341	27	136	1 1 6	1 5 0		..

NATIONAL WEAVING MILLS (FACTORY)

Serial No. 404

TEXMARK No. 292

Factory—Navapura, Maligaon

From 1st of March 1945, these prices should be reduced by 5%

14	1½" Mansuri Bor. Col. Saree	..	III(iii)	Sarswati Brand	45	8½	7 6 0	8 13 6		Saree
15	Do.	..	II(iii)	Sarswati Brand	45	8½	7 6 0	8 13 6		..
16	1¾" Chanderi Bor. Col. Saree (Plain)	..	III(iii)	Sarswati Brand	45	8½	7 6 0	8 13 6		..
17	1¾" Chanderi Bor. Col. Saree (Plain) (Check)	..	III(iii)	Sarswati Brand	45	8½	8 12 0	10 8 0		..
18	1¾" Chanderi Bor. Col. Saree Plain	..	II(iii)	Sarswati Brand	45	8½	7 6 0	8 13 6		..
19	1¾" Chanderi Bor. Col. Saree Plain (Check)	..	II(iii)	Sarswati Brand	45	8½	8 6 0	10 0 9		..
20	1¾" Mansuri Bor. Col. Chirdi Saree	..	III(iii)	C.L. No. 20	34	6	4 3 0	5 0 3		..
21	2" Phool Bor. Col. Chirdi Saree	..	IV(iii)	Saraswati Brand	30	5	3 4 0	3 14 3		..
22	1¾" Mansuri Bor. Chirdi Col. Saree	..	III(iii)	Saraswati Brand	30	5	3 4 0	3 14 3		..
23	1¾" Chanderi Bor. Chirdi Col. Saree	..	III(iii)	Saraswati Brand	30	5	3 4 0	3 14 3		..

NEW INDIA RAYON & SILK MILLS CO., LTD.

Serial No. 405

TEXMARK No. L89

Mills—Bombay

Factory—Mathuradas Mills Compound, Lower Parel, Bombay

From 1st of March, these prices should be reduced by 5%

67	Dyed Direct Crepe	..	I(iii)	221	26	48	0 7 0	0 8 6		Yard
68	Fast Col. Prtd. Longcloth 3 Cols.	..	I(iv)	F 33	26	20	0 10 3	0 12 3		..
69	Fast Col. Prtd. Longcloth 2 Cols.	..	I(iv)	F 44	32	20	0 11 9	0 14 0		..
70	Fast Col. Str. Prtd. Pyjama Cloth Two Cols.	..	I(iv)	F 55	26	20	0 9 9	0 11 9		..
71	Fast Col. Prtd. Longcloth S Col.	..	I(iv)	F 66	26	20	0 9 3	0 11 0		..
72	Grey Khaki Cloth	..	I(i)	1036	36	30	0 8 6	0 10 2		..
73	Bld. Khadi Cloth	..	I(ii)	1036 B	33½	30½	0 9 6	0 11 4		..
74	Grey Longcloth	..	I(i)	1616	29	38	0 6 3	0 7 0		..
75	Bld. Longcloth	..	I(ii)	1616 B	26½	38½	0 6 9	0 8 1		..
76	Fast Dyed Longcloth	..	VI(iii)	1051	34	40	1 6 0	1 10 4		..
77	Grey Khadi Cloth	..	I(i)	1028	28	30	0 7 2	0 8 7		..
78	Bld. Khadi Cloth	..	I(ii)	1028 B	26	30½	0 8 0	0 9 7		..
79	Fast Col. Printed Crepe	..	I(iv)	F.88	26	48	0 10 0	0 12 0		..
80	Grey Khady	..	I(i)	1050	51	30	0 11 6	0 13 9		..
81	Bld. Khady	..	I(ii)	1050 B	43/44	30½	0 12 9	0 15 3		..

(1)	(2)	(3)	(4)			(5)		
			(a)	(b)	(a)	(b)	(a)	(b)
Class NEW MAHALAXMI SILK MILLS, LTD. FACTORY)								
								Serial No. 406
TEXMARK No. 885 Mills :—Mathuradas Mill Compound, Delisle Road, Bombay From 1st of March 1945, these prices should be reduced by 5 %								
46	Grey Dosuti	.. I(i)	6666	29/30	40	0 11 3	0 13 6	Yard
47	Grey Drill	.. I(i)	8888	29/30	40	0 9 6	0 11 4	"
48	Bleached Cotton Lion	.. II(ii)	777	31/32	30	0 12 9	0 15 3	"
49	Grey Jagannathi	.. I(i)	201	44/45	40	0 9 9	0 11 8	"
50	Linetype Taka Dyed Direct	.. I(iii)	703	34/35	40	0 10 6	0 12 7	"
51	Towel Grey	.. I(i)	1003	31	62" 63"	2 3 6	2 10 6	Towel
PARASHARAM KARWA MILLS (FACTORY)								
								Serial No. 407
TEXMARK No. 274 Factory :—Bhiwandi, Thana District From 1st of March 1945, these prices should be reduced by 5 %								
17	1½" Border Dobby Col. Saree	.. IV(iii)	3A	49	9	20 13 0	25 0 0	Piece
			Bahar					
			Padar					
18	1½" D. Border Col. Saree	.. IV(iii)	3	49	9	19 0 0	22 13 0	"
19	1½" D. Border Col. Khanala	.. IV(iii)	107	31½	5½	1 7 6	1 12 2	Yard
20	Ditto	.. IV(iii)	108	31½	5½	1 3 0	1 6 9	"
21	Typestry Cloth	.. I(iii)	101	47/48	40	1 1 3	1 4 8	"
PRAVATI TEXTILE MILLS LTD.								
								Serial No. 408
TEXMARK No. I451 Factory :—Panihati, Bengal From 1st of March 1945, these prices should be reduced by 5 %								
9	Addi Bleached	.. VI(ii)	36	10	1	2 0	1 5 7	Yard
10	Mulmul Bld.	.. VI(ii)	46	25	1	0 6	1 3 9	"
11	¾" Bor. Dhoty Scoured	.. IV(ii)	45	5	3	8 3	4 3 6	Piece
12	3" Col. Border Saree Scoured	.. IV(ii)	46	5	4	8 0	5 6 3	"
13	3" Col. Border Check Saree Scoured.	.. IV(ii)	46	5	5	12 0	6 14 3	"
14	3" Col. Border Saree Scoured	.. VI(ii)	46	5	7	6 0	8 13 6	"
15	½" Border Dhoty Scoured	.. VI(ii)	50	5	6	2 0	7 5 6	"
16	Curtain Cloth Dyed Fast & Fin.	.. II(iii)	48	25	0	10 5	0 12 6	Yard
RAMLAL SILK MILLS (FACTORY)								
								Serial No. 409
TEXMARK No. 84 Factory :—Sion Road, Near Kolarda Station, Bombay From 1st of March 1945, these prices should be reduced by 5 %								
6	Horeyomb & Dobby Towel Bld.	.. I(ii)	R.L.T. 101	28/29	3/2	2 1 6	2 8 0	Pair
RUPCHAND RAJARAM MILLS (FACTORY)								
								Serial No. 410
TEXMARK No. L280 Factory :—Ichalkaranji From 1st of March 1945, these prices should be reduced by 5 %								
36	Plain Grey Cloth	.. II(i)	1037	48	24	0 10 6	0 12 7	Yard
37	Grey Cloth	.. II(i)	1038	40	24	0 11 3	0 13 6	"
38	Plain Grey Cloth	.. II(i)	1039	48	24	0 10 6	0 12 7	"
39	2" Fancy Bor Col. Saree	.. II(iii)	1040	48	8½	7 3 0	8 10 0	Saree
40	Chadars of Fancy Designs Check	.. II(iii)	1041	44	2½	4 8 0	5 6 3	Chadar
SHALINI MILLS, LTD. (FACTORY)								
								Serial No. 411
TEXMARK No. 881 Mills :—Suryodaya Mill Compound, Tardeo, Bombay From 1st of March 1945, these prices should be reduced by 5 %								
31	Grey Sheeting	.. I(i)	3627	27	30	7 0 6	8 7 0	Piece
32	Longcloth Bld.	.. I(ii)	28½	50	0	6 9	0 8 1	Yard
33	Ditto	.. I(ii)	43	40½	0	11 6	0 13 9	"
34	Ditto	.. I(ii)	32	31	0	9 0	0 10 9	"
SHREE AMBICA SILK MILLS CO., LTD. (FACTORY)								
								Serial No. 412
TEXMARK No. L67 Factory :—11/12, Haints Road, Byculla, Bombay From 1st of March 1945, these prices should be reduced by 5 %								
24	Towel Bld	.. I(ii)	7000	23	46"	1 5 3	1 9 6	Pair
25	Fancy Towel Bld.	.. I(ii)	6000	23	46"	1 13 9	2 3 9	"
26	Ditto	.. I(ii)	6001	27	54"	2 6 0	2 13 6	"
27	Ditto	.. I(ii)	6002	30	60"	2 12 6	3 5 6	"
SHREE GOVIND WEAVING MILLS, LTD. (FACTORY)								
								Serial No. 413
TEXMARK No 280/10 Factory :—Ichalkaranji From 1st of March 1945, these prices should be reduced by 5 %								
13	2¼" Border Fast Col. Saree	.. III(iii)	155	50	9	8 4 0	9 14 3	Piece
14	Ditto	.. III(iii)	156	50	9	6 14 0	10 10 3	"
15	Ditto	.. II(iii)	157	48	8½	7 7 0	8 14 9	"

(1)	(2)	(3)		(4)		(5)		(c)				
		(a)	(b)	(a)	(b)	(a)	(b)					
		Class	Ins.	Yds.	Rs.	A.	P.	Rs.	A.	P.		
SHREE HARSHAD TEXTILES (FACTORY)												
Serial No. 414												
TEXMARK No. 1390 Mills :—Jamnagar From 1st of March 1945, these prices should be reduced by 5 %												
19	Bleached Chaniapat	.. I(ii)	3605A	36½	24	0	9	7	0	11	6	Yard
20	Do.	.. I(ii)	3605B	37	24	0	9	2	0	11	0	„
21	Col. weft Saree 2¼" Border	.. I(iii)	4521	45½	5	2	11	9	3	4	6	Piece
22	2-1/8" Border Colour weft Saree	.. I(iii)	4251	42½	5	2	10	6	3	3	0	„
23	Dyed Poplin (Katcha)	.. I(iii)	29001	27¾	20	0	7	10	0	9	4	Yard
24	Colour weft Napkin	.. I(iii)	5558	21	21½"	0	3	9	0	4	6	Piece

SHREE LAXMI SILK MILLS (FACTORY)												
Serial No. 415												
TEXMARK No. L808 Mills :—Near B. B. and C. I. Railway Station, Dadar, Bombay From 1st of March 1945, these prices should be reduced by 5 %												
31	Bleached Twill	.. I(ii)	255	28½	20	0	10	0	0	12	0	Yard
32	Dobby Striped Shirting Bld.	.. I(ii)	266	28½	20	0	11	3	0	13	6	„
33	Longcloth Bld.	.. I(ii)	237	45/46	20	1	0	9	1	4	1	„
34	Do.	.. I(ii)	250	27/28	20	0	9	3	0	11	1	„
35	Coating Bld.	.. I(ii)	268	29	20	1	0	0	1	3	2	„
36	Chaddar Bld.	.. I(ii)	269	46	3	2	8	0	3	0	0	Piece
37	Towel Bld.	.. I(ii)	270	24	1¾	0	13	3	0	15	10	„
38	Dhoty Bld.	.. VI(ii)	278	49	9	10	9	0	12	10	9	Pair
39	Crepe Bleached	.. I(ii)	253	27/28	24	0	10	9	0	12	10	Yard
40	Crepe Dyed Fast	.. I(iii)	253	27/28	24	0	13	6	1	0	2	„

SHREE NARAYAN WEAVING MILLS (FACTORY)												
Serial No. 416												
TEXMARK No. L280/1 Factory :—Ichalkaranji From 1st of March 1945, these prices should be reduced by 5 %												
25	Body design fast coloured counter-pane.	.. II(iii)	25	53	2½	6	5	6	7	9	9	Piece
26	Body design Towel grey	.. II(i)	26	27	3/2	2	0	0	2	6	3	Pair
27	Plain cloth grey	.. II(i)	27	44	28	0	10	2	0	12	2	Yard
28	2" Art Silk Bor. and heading fast Col. Saree.	.. II(iii)	28	50	9	7	6	0	8	13	6	Piece

SHREE PANDURANG WEAVING MILLS (FACTORY)												
Serial No. 417												
TEXMARK No. 280/12 Factory :—Ichalkaranji From 1st of March 1945, these prices should be reduced by 5 %												
14	Fast Col. Saree 1½" Dobby Bor.	.. II(iii)	640	45	8½	5	14	0	7	0	9	Saree
15	Fast Col. Saree 2" Dobby Bor.	.. II(iii)	641	48	8½	6	15	0	8	5	0	„

SHREE SADANAND TEXTILE MILLS, LTD.												
Serial No. 418												
TEXMARK No. L171 Factory :—Billimora From 1st of March 1945, these prices should be reduced by 5 %												
36	Bed Sheet Grey	.. I(i)	2016	52	5/2	4	8	0	5	6	3	Pair

SUNRICH MILLS LTD. (FACTORY)												
Serial No. 419												
TEXMARK No. L71 Factory :—New Islam Mill Compound, Curry Road, Bombay From 1st of March 1945, these prices should be reduced by 5 %												
39	Dosutie Grey	.. I(i)	537	39	40	0	11	0	0	13	2	Yard
40	Sheeting Grey Uncald	.. I(i)	539	57	40	0	13	9	1	0	6	„
41	Mulmul Grey	.. II(i)	544	54	40	0	10	2	0	12	2	„
42	Shirting Grey	.. II(i)	545	39	40	0	9	7	0	11	6	„
43	Coating Grey	.. II(i)	546	54	23½	1	5	0	1	9	2	„
44	Crepe Cloth Grey	.. II(i)	547	47/43	39	0	14	9	1	1	8	„
45	Drill Grey	.. II(i)	548	33	37	0	15	0	1	2	0	„
46	Sheeting Grey	.. I(i)	549	54	40	0	12	6	0	15	0	„
47	Sheeting Grey	.. I(ii)	543B	41	41	0	13	0	0	15	7	„
48	Twill Bleached	.. II(ii)	542	39½	40	0	13	0	0	15	7	„
49	Do.	.. II(ii)	541	43½	46	0	14	0	1	0	9	„
50	Longcloth Grey	.. I(i)	550	44	40	0	9	6	0	11	4	„

SURYAKANT TEXTILE MILLS (FACTORY)												
Serial No. 420												
TEXMARK No. 812 Gupta Mill Compound, Mazgaon, Bombay From the 1st of March 1945, these prices should be reduced by 5 %												
13	Art silk weft Crepe (Grey)	.. IV(i)	13	46	20	2	0	6	2	7	0	Yard
14	Art silk weft Doria (Grey)	.. IV(i)	14	40	20	1	13	6	2	3	4	„
15	Art silk weft Chokadi (Grey)	.. IV(i)	15	40	20	1	13	6	2	3	4	„
16	Art silk weft Bosky (Grey)	.. IV(i)	16	46	30	2	0	6	2	7	0	„
17	2" Fancy Border Bosky (Grey)	.. IV(i)	18	46	30	2	3	0	2	10	0	„
18	Doria Bleached	.. IV(ii)	19	35	20	0	15	2	1	2	2	„

THE SWADESHI INDUSTRIES LIMITED (FACTORY)												
Serial No. 421												
TEXMARK No. L449 Factory :—Vivekanand Road, Calcutta From 1st of March 1945, these prices should be reduced by 5 %												
39	Bleached Shirting	.. I(ii)	221000	29/30	20½	1	0	0	1	3	2	Yard
40	Do.	.. I(ii)	22222	29	24	0	10	0	0	12	0	„
41	Col. Check Saree Bld. 3" Bor.	.. VI(ii)	Rupasree	45	5	5	4	0	6	4	9	Piece

(1)	(2)	(3)		(4)		(5)		(c)	
		(a)	(b)	(a)	(b)	(a)	(b)		
		Class	Ins.	Yds.	Rs. A. P.	Rs. A. P.			
		MESSRS. SWASTICK SILK WEAVING MILLS (FACTORY)						Serial No. 422	
		TEXMARK No. 815							
		Bombay							
		From 1st of March 1945, these prices should be reduced by 5%							
117	Hair Cord Printed Single Colour	II(iv)	P.3220/1	38	40½	1 2 9	1 6 6	Yard	
118	Hair Cord Printed Double Colours	II(iv)	P.3220/2	38	40½	1 3 6	1 7 3	"	
119	Hair Cord Printed Three Colours	II(iv)	P.3220/3	38	40½	1 4 3	1 8 3	"	
120	Hair Cord Printed Four Colours..	II(iv)	P.3220/4	38	40½	1 5 0	1 9 3	"	
121	Hair Cord Printed Five Colours..	II(iv)	P.3220/5	38	40½	1 5 9	1 10 0	"	
122	Hair Cord Dyed Fast Printed Single Colour.	II(iv)	P.3220/1	38	40½	1 7 9	1 12 0	"	
123	Hair Cord Dyed Fast Printed Two Colours.	II(iv)	D.P.3220/2	38	40½	1 8 6	1 13 6	"	
124	Hair Cord Dyed Fast Printed Three Colours.	II(iv)	D.P.3220/3	38	40½	1 9 3	1 14 3	"	
125	Hair Cord Dyed Fast Printed Four Colours.	II(iv)	D.P.3220/4	38	40½	1 10 0	1 15 3	"	
126	Hair Cord Dyed Fast Printed Five Colours.	II(iv)	D.P.3220/5	38	40½	1 10 9	2 0 0	"	
127	Hair Cord Printed Single Colour	I(iv)	P.2020/1	40	40½	1 4 0	1 8 0	"	
128	Hair Cord Printed Two Colours..	I(iv)	P.2020/2	40	40½	1 4 9	1 9 0	"	
129	Hair Cord Printed Three Colours	I(iv)	P.2020/3	40	40½	1 5 6	1 9 9	"	
130	Hair Cord Printed Four Colours..	I(iv)	P.2020/4	40	40½	1 6 3	1 10 9	"	
131	Hair Cord Printed Five Colours..	I(iv)	P.2020/5	40	40½	1 7 0	1 11 6	"	
132	Half Cord Dyed Fast Printed Single Colour.	I(iv)	D.P.2020/1	40	40½	1 10 0	1 15 3	"	
133	Half Cord Dyed Fast Printed Two Colours.	I(iv)	D.P.2020/2	40	40½	1 10 9	2 0 0	"	
134	Half Cord Dyed Fast Printed Three Colours.	I(iv)	D.P.2020/3	40	40½	1 11 6	2 1 0	"	
135	Half Cord Dyed Fast Printed Four Colours.	I(iv)	D.P.2020/4	40	40½	1 12 3	2 2 0	"	
136	Half Cord Dyed Fast Printed Five Colours.	I(iv)	D.P.2020/5	40	40½	1 13 0	2 2 9	"	
137	Longcloth Dyed Fast Single Colours.	I(iv)	D.P.1620/1	36	40½	1 5 6	1 9 9	"	
138	Longcloth Dyed Fast Printed Two Colours.	I(iv)	D.P.1620/2	36	40½	1 6 3	1 10 9	"	
139	Longcloth Dyed Fast Printed Three Colours.	I(iv)	D.P.1620/3	36	40½	1 7 0	1 11 6	"	
140	Longcloth Dyed Fast Printed Four Colours.	I(iv)	D.P.1620/4	36	40½	1 7 9	1 12 6	"	
141	Longcloth Dyed Fast Printed Five Colours.	I(iv)	D.P.1620/5	36	40½	1 8 3	1 13 0	"	
142	Cellular Shirting Printed Single Colour.	I(iv)	D.P.2116/1	39	39½	1 4 6	1 8 6	"	
143	Cellular Shirting Printed Two Colours.	I(iv)	P.2116/2	39	39½	1 5 3	1 9 6	"	
144	Cellular Shirting Printed Three Colours.	I(iv)	P.2116/3	39	39½	1 6 9	1 10 6	"	
145	Cellular Shirting Printed Four Colours.	I(iv)	P.2116/4	39	39½	1 6 9	1 11 3	"	
146	Cellular Shirting Printed Five Colours.	I(iv)	P.2116/5	39	39½	1 7 6	1 12 3	"	
147	Cellular Shirting Dyed Fast Printed Single Colour.	I(iv)	D.P.2116/1	39	39½	1 11 0	2 0 6	"	
148	Cellular Shirting Dyed Fast Printed Two Colours.	I(iv)	D.P.2116/2	39	39½	1 11 0	2 1 3	"	
149	Cellular Shirting Dyed Fast Printed Three Colours.	I(iv)	D.P.2116/3	39	39½	1 12 6	2 2 3	"	
150	Cellular Shirting Dyed Fast Printed Four Colours.	I(iv)	D.P.2116/4	39	39½	1 13 3	2 3 0	"	
151	Cellular Shirting Dyed Fast Printed Five Colours.	I(iv)	D.P.2116/5	39	39½	1 14 0	2 4 0	"	
152	Saree Dyed Fast and Printed Single Colour.	VI(iv)	D.P.6080/1	50	9	14 3 0	17 0 0	Piece	
153	Saree Dyed Fast and Printed Two Colours.	VI(iv)	D.P.6080/2	50	9	14 11 0	17 10 0	"	
154	Saree Dyed Fast and Printed Three Colours.	VI(iv)	D.P.6080/3	50	9	15 4 0	18 5 0	"	
155	Saree Dyed Fast and Printed Single Colour.	VI(iv)	D.P.6080/1	50	6	9 7 0	11 5 0	"	
156	Saree Dyed Fast and Printed Two Colours.	VI(iv)	D.P.6080/2	50	6	9 13 0	11 12 0	"	
157	Saree Dyed Fast and Printed Three Colours.	VI(iv)	D.P.6080/3	50	6	10 2 0	12 2 0	"	
158	Saree Dyed Fast and Printed Single Colour.	VI(iv)	D.P.6080/1	50	5	7 14 0	9 7 0	"	
159	Saree Dyed Fast and Printed Two Colours.	VI(iv)	D.P.6080/2	50	5	8 3 0	9 13 0	"	
160	Saree Dyed Fast and Printed Three Colours.	VI(iv)	D.P.6080/3	50	5	8 7 0	10 2 0	"	

(1)	(2)	(3)		(4)		(5)		()	
		(a)	(b)	(a)	(b)	(a)	(b)		
161	Longcloth Grey	Class		In.s.	Yds.	Rs. A. P.	Rs. A. P.	Yard	
162	Coating Grey	..	II(i)	3221	41½	40	0 11 11	0 11 3	
163	2" Col. Saree	..	I(i)	1616	33	23	0 15 6	1 2 7	..
164	Dosutie Dyed Fast	..	VI(iii)	F8052	49	9	9 8 6	11 7 0	Sari
165	Dosutie Dyed Sulphur Col.	..	I(ii)	DV1210	36	40½	1 5 9	1 10 1	Yard
166	Tennis Dyed Fast	..	I(ii)	DS1210	36	4½	1 2 8	1 6 4	..
167	Tennis Dyed Sulphur	..	I(iii)	DV2016	35	40½	1 0 9	1 4 1	..
168	Longcloth Dyed Fast	..	I(ii)	DS2016	35	4½	0 14 10	1 1 9	..
169	Longcloth Dyed Sulphur Col.	..	I(ii)	DV1620	34	40½	0 13 6	1 0 2	..
170	Coating Dyed Fast	..	I(iii)	DS1620	34	4½	0 12 0	0 14 4	..
171	Ditto	..	I(ii)	DV1632	29	38½	1 2 9	1 6 6	..
172	Grey Coating	..	X(ii)	DV1616	31	23½	1 6 3	1 10 8	..
		..	I(i)	2012	33	37	0 11 9	0 14 1	..

MESSRS. TAPIDAS GOVANRAM HATHIWALA WEAVING FACTORY

Serial No. 423

TEXMARK No. 273

C/o The Surat Weaving Association, Surat

From 1st of March 1945, these prices should be reduced by 5%

123	Col. Coating Fin. (Check)	..	I(iii)	5866	27/28	134	1 2 5	1 6 1	Yard
124	Ditto	..	I(iii)	5933	27/28	135	1 4 0	1 8 0	..
125	Ditto	..	I(iii)	5942	27/28	135	1 4 6	1 8 7	..
126	Col. Coating Fin.	..	I(iii)	5984	27/28	135	0 15 6	1 2 7	..
127	Ditto	..	I(iii)	5932	27/28	135	1 0 0	1 3 2	..
128	Col. Coating Fin. (Check)	..	I(iii)	5912	27/28	135	1 6 9	1 11 3	..
129	Col. Coating Fin.	..	I(iii)	5895	27/28	135	1 2 6	1 6 2	..
130	Coloured Coating Finished	..	II(iii)	6501	28	135	1 8 6	1 13 4	..

M/S TIKEKAR TEXTILE MILLS, LTD. (FACTORY)

Serial No. 424

TEXMARK No. 258

Factory :—Tikekarwadi, Sholapur District

From 1st of March 1945, these prices should be reduced by 5%

20	Coloured Cotton Covers	..	I(iii)	S. No. 20	52	87"	2 13 9	3 6 9	Cover
21	Ditto	..	I(iii)	S. No. 21	52	87"	2 7 3	2 15 0	..
22	6" Fancy Border with art silk design Jaq. Saree Col.	..	VI(iii)	Tikekar-Lugadi.	50	9	16 0 0	19 3 0	Piece
23	4" Art silk design Bor. Plain Patti Saree.	..	VI(iii)	Tikekar-Lugadi.	50	9	10 10 0	12 12 0	..
24	Drop Box 4" Bor. with Art Silk design Fancy Saree Col.	..	VI(iii)	Tikekar-Lugadi.	50	9	12 4 0	14 11 0	..

M/S THE VENUS SILK MILLS (FACTORY)

TEXMARK No. 872

Suryodaya Mill Compound, Tardeo, Bombay

From 1st of March 1945, these prices should be reduced by 5%

27	Grey Suiting	..	II(i)	1986	30½	38	0 12 9	0 15 3	Yard
28	Ditto	..	II(i)	1987	30	38	0 15 3	1 2 3	..
29	Ditto	..	I(i)	1988	28	38	0 10 2	0 12 2	..
30	Grey Cotton Suiting..	..	I(i)	1989	28	33	0 9 9	0 11 8	..
31	Designed Cotton Suiting	..	I(i)	1990	28	40	0 12 10	0 15 4	..

Serial No. 425

M. K. VELLODI

Textile Commissioner

The 28th November 1945

No. 29057-S.T.—The following notifications published by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

Bombay, 21st August 1945

No. T.C.(17)Br/45—In pursuance of sub-clause (b) of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that notwithstanding anything contained in paragraph (1) of the Notification of the Textile Commissioner, No. T.C.(17)/45, dated the 1st February 1945, the maximum price which a dealer carrying on business in the Province of Bihar may charge in respect of any cloth to which the notification of the Textile Commissioner No. 34-Tex. A(15)2/43, dated the 31st December 1943, applies and which he has purchased directly from the manufacturer shall be a sum representing the ex-factory price of such cloth increased by 3 per cent in the case of cloth manufactured in Bihar, and in other cases such ex-factory price increased by 7 per cent.

Explanation—For the purpose of this notification the ex-factory price of any cloth means the maximum ex-factory price thereof specified in the notification of the Textile Commissioner No. 34-Tex. A(15)2/43, dated the 31st December 1943 or the contract ex-factory price actually paid whichever is less.

M. K. VELLODI

Textile Commissioner

Bombay, 17th September 1945

No. T.C.(29)/45—In exercise of the powers conferred on me by clause 21 of the Cotton Cloth and Yarn (Control) Order, 1945, and with the sanction of the Central Government, I hereby authorise each of the officers specified in

column 1 of the table below to discharge on my behalf the function under clause 10(b) of the said Order to specify the maximum wholesale prices of cloth in relation to sales referred to in clause (3) of my Notification No. T.C. (17)/45, dated the 1st February 1945, being sales made by dealers carrying on business within the territories specified in the corresponding entry number in column 2 of the said table :—

TABLE

1	2
1. Provincial Textile Controller, Bombay ..	Province of Bombay
2. Provincial Textile Commissioner, Madras	Province of Madras
3. Assistant Director of Civil Supplies (Cloth) and Under-Secretary to Government, Supplies and Transport Departments, Lahore.	The Punjab Province.
4. Director of Civil Supplies, Sind, Karachi	Province of Sind
5. Provincial Textile Controller, United Provinces, Cawnpore.	United Provinces
6. Cloth Controller, Bihar, Patna ..	Province of Bihar
7. Director-General of Consumer Goods, Bengal, Calcutta.	Province of Bengal
8. Provincial Textile and Yarn Commissioner, C. P. and Berar, Nagpur.	Central Provinces and Berar.
9. Additional Secretary to the Government of Assam, L.S.-G. (Industries) Department, Shillong.	Province of Assam
10. Provincial Textile Commissioner, Peshawar.	North-West Frontier Province.
11. Controller of Supply and Transport, Orissa, Cuttack.	Province of Orissa
12. Director of Civil Supplies, Quetta ..	Province of British Baluchistan.
13. Yarn Commissioner, Ajmer ..	Province of Ajmer-Merwara.
14. Director of Civil Supplies, Delhi ..	Province of Delhi
15. Assistant Commissioner, Mercara ..	Province of Coorg

S. D. CHARD

Additional Textile Commissioner

Shahibag House, Wittot Road, Ballard Estate, Bombay, true and accurate information relating to his undertaking in each of the Forms CST-C3 and CST-C4 appended hereto on or before the 7th and the 22nd day of every month. Nothing in this paragraph shall apply to a manufacturer of cloth not manufacturing any yarn unless he has in his possession 75 powerlooms or more and sizing machinery.

conditions as I may hereafter specify. Provided that nothing in this paragraph shall apply to a manufacturer who did not have on the 1st January 1944 and continues not to have in his possession or under his control 25 or more powerlooms as on the 1st January 1944. 2. I further direct that every such manufacturer shall submit to the Textile Commissioner, C.S.T. Section,

Bombay, 30th August 1945 No. T.C.(28)/45—In exercise of the powers conferred on me by sub-clauses (1)(b) and (1)(c) of clause 18B of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that no manufacturer of cloth having no spinning plant shall sell or deliver any cloth manufactured by him except to such person or persons and subject to such

FORM CST—C3

Manufacturer's Fortnightly Return of Stocks, Production and Deliveries of Civil Cloth (excluding Export and Standard Cloth) Return for period covering 1st to 15th of 194 Important.—This form should be completed in accordance with the instructions printed overleaf and submitted to the office of the Textile Commissioner, "CST" Section, Shahibag House, Wittot Road, Ballard Estate, Bombay, so as to reach within seven days after the close of the fortnight to which it relates.

Name of Manufacturer..... Province or State.....
 Address..... Texmark No.

(Figures in bales)

ITEMS	Dhoties 44" and below in width						Dhoties above 44" in width						Sarces 6 yards and under in length						Sarces over 6 yards length						Drills, Tussore and Coatings		
	Grey			Non-grey			Grey			Non-grey			Grey			Non-grey			Grey			Grey					
	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine			
1. Opening Stocks :— (a) On manufacturer's own account (b) On other person's account	2	8	4	5	6	7	8	0	10	11	12	13	14	16	16	17	18	10	20	21	22	23	24	25	20	27	28
2. Production ..																											
3. Deliveries :— (a) To mill-shops (b) To mill employees not covered by item (a) (c) To quota holders																											
(d) Against special permits or directions of the Textile Commissioner.																											
4. Closing Stocks :— (a) On manufacturer's own account (b) On other person's account																											

*Strike out what is unnecessary

ITEMS	Drills, Tussore and Coatings			Voils and Mulls and Dorles			Longcloth, Sheetings, Shirtings, Twills, Cellular Shirtings and Chudars			Miscellaneous (i.e. all varieties of cloth not covered by other varieties)			Grand Total of Cois. 2 to 49														
	Non-grey			Grey			Non-grey			Grey			Non-grey			Grey											
	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine	Coarse	Fine	Super-fine									
1. Opening Stock :-	29	80	81	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47	48	49	50	51	52	53	54	55
(a) On manufacturer's own account																											
(b) On other person's account																											
2. Production..																											
3. Deliveries :-																											
(a) To mill-shops																											
(b) To mill employees not covered by item (a).																											
(c) To quota holders																											
(d) Against special permits or directions of the Textile Commissioner.																											
4. Closing Stock :-																											
(a) On manufacturer's own account																											
(b) On other person's account																											

Signature of Manager or Managing Agents.

INSTRUCTIONS TO MANUFACTURERS FOR FILLING IN FORM CST-C3

(i) All manufacturers in India must complete this form and post it to the Office of the Textile Commissioner "CST" Section, "Shahibag House", Wittet Road, Ballard Estate, Bombay, so as to reach this Office within seven days after the close of the fortnight to which the return relates. Strict measures will be taken against defaulters, and manufacturers are advised in their own interest to post the form under a Certificate of Posting or Registered for Acknowledgment post.

(ii) Definition of the word 'Produced' :- The words "Cloth produced" mean cloth which has undergone all processes and is ready for delivery.

(iii) Definition of the word 'Delivery' :- The word 'delivery' or 'delivered' applies to bales which have been physically delivered by manufacturers, to quota holders or others.

(iv) 'Grey' means grey cloth for sale as grey cloth.

(v) 'Non-grey' means bleached cloth, coloured cloth and printed cloth for sale as such.

(vi) 'Coarse' means coarse cloth the warp counts of which are less than 36s.

(vii) 'Fine' means fine cloth the warp counts of which are 36s. and less than 48s.

(viii) 'Superfine' means superfine cloth the warp counts of which are 48s. or finer.

(ix) The quantity of cloth produced for War Supplies or under the Standard Cloth Scheme but rejected for any reason should be treated as cloth available for civil consumption and such quantity should be included in this return against the relevant column.

(x) Item 1 (a) :- "Opening stock on manufacturer's own account" :- This refers to the quantity of cloth the

manufacturer has actually produced which for some reason or other quota holders in the case of civilian cloth have not taken delivery of. The stock figures which refer to cloth "not invoiced" cover not only the month's production but also include previous stocks, if any.

(xi) Item 1 (b) :- "Opening stock on other person's account" :- This refers to cloth invoiced but still in stock in manufacturer's godowns. It covers not only the month's production but also includes previous stocks, if any.

(xii) Item 4 (a) and (b) :- "Closing stock on manufacturer's own account and on other person's account" :- The closing stock relating to a certain period is the opening stock of the immediately following period.

FORM CST-04

1st to 15th *
15th to end

Manufacturer's Return showing details of deliveries made to Quota Holders of civil cloth (excluding export and Standard cloth) during the fortnight covering **194** of **194** during the fortnight covering **1st to 15th** * **15th to end** of **194**

Important:—This form should be completed in accordance with the instructions printed overleaf and submitted to the Office of the Textile Commissioner, "CST" Section, 'Shahibag House', Witten Road, Ballard Estate, Bombay, so as to reach within seven days after the close of the fortnight to which it relates.

Province or State **Texmark No.**

Name of Manufacturer **Place**

Full name and address of quota holder		Full name and address of person to whom actually delivered		NUMBER OF BALES DELIVERED																			
				Dhoties 44" and below in width				Dhoties above 44" in width				Sarries 6 yds. and under in length				Sarries over 6 yds. in length							
Grey	Non-grey	Grey	Non-grey	Grey	Non-grey	Grey	Non-grey	Grey	Non-grey	Grey	Non-grey	Grey	Non-grey	Grey	Non-grey								
3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26
No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.
1	2																						

ACCORDING TO VARIETIES

Twill, Tusseres and coatings	Grey	Non-grey	Vols, mulls and doras		Longcloth, sheetings, shirtings swilla, cellular shirting and chaddars	Miscellaneous (i.e., all varieties of cloth not covered by other categories)		Total																					
			Grey	Non-grey		Grey	Non-grey																						
28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47	48	49	50	51	52	53	54	55	56	57
No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.	No. of bales delivered	Quality (state coarse, fine or superfine)	Bale Nos.

*Strike out what is unnecessary.

Signature of Manager or Managing Agents.

Date.....

INSTRUCTIONS TO MANUFACTURERS FOR FILLING IN FORM CST—C4

I. All Manufacturers in India must complete this form and post it to the Office of the Textile Commissioner, "CST" Section, "Sahibbag House" Wiltet Road, Ballard Estate, Bombay, so as to reach this Office within seven days after the close of the fortnight to which the return relates. Strict measures will be taken against defaulters and Manufacturers are advised in their own interests to post the form under a Certificate of Posting or Registered for Acknowledgment Post.

II. The word "Deliveries" or "Delivered" applies to bales which have been physically delivered by Manufacturers, to quota holders. It does not apply to bales which though paid for are still in the physical possession of the Manufacturer.

III. "Export Cloth"—This refers only to cloth meant for export and marked with the words "For export only" in accordance with Notification No. 67-CW(41)/43, dated 13th

January 1945, issued by the Department of Commerce, Government of India.

IV. The quantity of cloth produced for War Supplies or under the Standard Cloth Scheme but rejected for any reason should be treated as cloth available for civilian consumption and delivery thereof should be included in this return against the relevant item.

V. (a) "Coarse Cloth" means cloth the warp counts of which are below 36s.

(b) "Fine Cloth" means cloth the warp counts of which are 36s and less than 48s.

(c) "Superfine Cloth" means cloth the warp counts of which are 48s. or finer.

(d) "Grey" means grey cloth for sale as grey cloth.

(e) "Non-Grey" means bleached cloth, coloured cloth and printed cloth for sale as such.

M. K. VELLODI
Textile Commissioner

Bombay, 30th August 1945

No. T.C.(11)2/4—In exercise of the powers conferred on me by clauses 17 and 18A of the Cotton Cloth and Yarn (Control) Order, 1945 the following notifications are hereby cancelled:—

(i) No. T.C.(8)3/44, dated the 5th February 1944;

(ii) No. T.C.(11)/44, dated the 7th October 1944; and

(iii) No. T.C.(11)1/44, dated the 13th December 1944.

Bombay, 27th August 1945

No. T. C. (1) 21/45—In exercise of the powers conferred on me by clause 21 of the Cotton Cloth and Yarn (Control) Order, 1945, and with the sanction of the Central Government, I hereby direct that the following further amendment shall be made in the Textile Commissioner's Notification No. 34-Tex. A(15)1/43, dated the 27th December 1943, namely:—

In column 1 of the table below the said Notification,—

(1) for entry No. 7 the following shall be substituted, namely:—

"7. Deputy Director of Civil Supplies, North-West Frontier Province."

(2) for sub-entry (i) of entry No. 11 the following shall be substituted, namely:—

"(i) The Secretary to Government, Civil Supplies (B) Department, Lucknow."

Bombay, 27th August 1945

No. (14) 14/45—In exercise of the powers conferred on me by clause 21 of the Cotton Cloth and Yarn (Control) Order, 1945, and with the sanction of the Central Government, I hereby direct that the following further amendment shall be made in the Textile Commissioner's Notification No. T.C. (14)/44, dated the 30th December 1944, namely:—

In column 1 of the table below the said notification—

(1) for sub-entry (i) of entry No. 5, the following shall be substituted, namely:—

"(i) Secretary to the Government, Civil Supplies (B) Department, Lucknow."

(2) for entry No. 10 the following shall be substituted, namely:—

"Deputy Director of Civil Supplies, North-West Frontier Province."

M. K. VELLODI
Textile Commissioner

Bombay, 23rd October 1945

No. T. C. (2) 76/45—In pursuance of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that the following further amendment shall be made in the Notification of the Government of India in the Department of Industries and Civil Supplies No. 34-Tex.A(15)-2/43, dated the 31st December 1943, namely:—

In schedule H to the said Notification, after Part VII the following shall be inserted, namely:—

INDEX TO SCHEDULE H—PART VIII

Serial No.	Texmark No.	Name of the Factory	Page No.
255	601	Aaron Spg. & Wvg. Mills Ltd., Pappinesseri	836
256	74	Ahmed Silk Mills, Bombay	836
257	511	Ajudhia Textile Mills Ltd., Delhi	837
258	67	Ambica Silk Mills Co., Ltd., Bombay	837
259	273	Amritlal Wvg. Factory, Surat	837
260	273	Aziz Silk and Cotton Factory, Surat	837
261	896	Bajaj Textile Mills, Bombay	838
262	519	Bharat Udhar Cloth Mfg. Co., Amritsar	838
263	96	Bipin Silk Mills Co., Ltd., Bombay	838
264	69	Bombay Union Dyeing Mills, Bombay	838
265	273	C. H. Dhamanwalla, Surat	838

New Delhi, 22nd September 1945

No. TB(3)3/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Cotton Cloth and Yarn (Control) Order, 1945, and to direct with reference to sub-rule (1) of rule 119 of the said Rules that notice thereof shall be given by the publication thereof in the *Gazette of India* and by the issue of a Press Note summarising the amendment:—

In the said Order, after clause 11, the following clause shall be inserted, namely:—

"11A. Save in accordance with a special or general permission of the Textile Commissioner and subject to such restrictions as he may prescribe no manufacturer shall manufacture any article of clothing or any other article from cloth:

Provided that nothing in this clause shall apply to a manufacturer who does not have in his possession 25 powerlooms or more, or is engaged solely in any process ancillary to the manufacture of cloth."

R. V. FENTON
Dy. Secy. to the Govt. of India

Bombay, 22nd September 1945

No. T.C.(2)92/45—In exercise of the powers conferred on me by sub-clause (c) of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that the following further amendment shall be made in the Textile Commissioner's Notification No. 34-Tex.A.(15)2/43, dated the 31st December 1943, namely:—

In Schedule AAA to the said notification in item I Cloth, after sub-item 7D, the following shall be added, namely:—

"E. Printing charges above said are inclusive of any charges in respect of bleaching or scouring of the cloth which may be necessary preparatory to the printing. Where bleached or scoured cloth is printed and the cloth is not scoured or bleached by the processor preparatory to printing, the maximum printing charges shall be the charges above said reduced by 6 pies per yard."

Serial No.	Texmark No.	Name of Factory	Page No.
266	612	Commonwealth Wvg. Factory, Calicut	839
267	273	Dhanmall Silk Mills, Surat	839
268	273	Garden Silk Wvg. Factory, Surat	839
269	280	Hariprasad Wvg Mills, Ichalkaranji	839
270	417	Hooghly Cotton Mills Co., Sorampore	840
271	273	Jamnadas and Motiram Hathiwala, Surat	840
272	174	Jaswant Wvg. Factory, Ahmedabad	840
273	1124	Jayanthi Ramchandappa Setty Mills Ltd., Rayadrug	840
274	1107	Kandan Textile Mills, Madras	841
275	727	Kashmir Wollen Mills, Amritsar	841
276	273	Keshavram Karsondas, Surat	841
277	295	Kohinoor Sadi Works, Malegaon	841
278	285	Maharashtra Textiles Ltd, Bhor	842
279	280	Marathe Textile Mills, Ichalkaranji	842
280	262	Master Silk Mills Ltd., Bhavnagar	842
281	961	Nanikram Sobhraj Mills, Ahmedabad	842
282	273	Narbheram Kalidas Chevli, Surat	842
283	89	New India Rayan Mills, Bombay	843
284	966	New Laxminarayan Mills, Ahmedabad	843
285	885	New Mahalaxmi Silk Mills Ltd., Bombay	843
286	822	P. Kashinath & Co., Bombay	844
287	273	Parbhudas Wvg. Factory, Surat	844
288	273	Raghnathdas Govanram Hathiwalla, Bombay	844
289	448	Rambansi Silk Mills, Bhagalpur	844
290	84	Ramlal Silk Mills, Bombay	844
291	280	Rupchand Rajaram Mills, Ichalkaranji	845
292	881	Shalini Mills Ltd., Bombay	845
293	280	Shree Govind Wvg. Mills, Ichalkaranji	845
294	669	Shree Krishna Wvg. Mills, Bangalore	845
295	280	Shree Narayan Wvg. Mills, Ichalkaranji	846
296	280/12	Shree Pandurang Wvg. Mills, Ichalkaranji	846
297	280/13	Shree Ram Wvg. Mills, Bombay	846
298	171	Shree Sadananda Textile Mills Ltd., Billimoria	846
299	1015	Shree Sarda Wvg Mills, Ahmednagar	846
300	670	Shree Suryodaya Mills, Bangalore	847
301	71	Sunrich Mills, Bombay	847
302	812	Suryakant Textile Mills, Bombay	847
303	449	Swadeshi Industries Ltd., Calcutta	847
304	265	Swadeshi Wvg. Mills, Bhavnagar	848
305	815	Swastik Silk Wvg. Mills, Bombay	848
306	273	Tapidas Govanram Hathiwalla, Surat	849
307	258	Tikekar Textile Mills Ltd., Tikekarwadi	849
308	273	Vasant Wvg. Factory, Surat	850
309	872	Venus Silk Mills, Bombay	850
310	432	Vidyasagar Cotton Mills, Sodepur	850
311	288	Vithaldas Ranchhoddas Wvg. Factory, Bhiwandi	850

SCHEDULE H—PART VIII

Serial No.	Trade description of cloth	Marks under which is sold		Width	Dimensions in which sold length per piece (or single)	Maximum price per piece or single as shown		
		Trade number	Trade Mark			Ex-Mill	Retail	Per
		(a)	(b)	(a)	(b)	(a)	(b)	(c)

AARON SPINNING & WEAVING MILLS, LTD. (FACTORY)

TEXMARK No. 601

Serial No. 255

Mills :—Pappinesseri, Malabar

	Class	Ins.	Yds.	Rs. A. P.	Rs. A. P.	Piece		
32	Fancy Coating	I (iii)	Lion	48	24	31 0 0	37 3 0	Piece
33	Face Towels Bld.	I (ii)	Gandhi	27	2/48"	1 11 0	2 0 0	Pair
34	Do	I (ii)	Gandhi	27	2/54"	1 14 0	2 4 0	"
35	Curtain Cloth Col.	I (iii)	Curtex C 111	36	24	33 3 0	39 13 0	Piece
36	Do.	I (iii)	Curtex C 112	48	24	43 0 0	51 10 0	"

AHMED SILK MILLS (FACTORY)

TEXMARK No. 74

Serial No. 256

Mills :—Karim Building, Mohamed Ali Road, Bombay

	Class	Ins.	Yds.	Rs. A. P.	Rs. A. P.	Piece		
49	Col. Karim Suitings	V (iii)	10009	28	30	83 3 0	99 13 0	Piece
50	Col. Check Furnishing Fabric	I (iii)	1405	42	30	85 0 0	102 0 0	"
51	Do.	I (iii)	1401	42	30	70 0 0	84 0 0	"
52	Do.	I (iii)	1403	42	30	70 8 0	84 10 0	"
53	Col. M-Tex Shirting	I (iii)	802	36	30	44 10 0	53 9 0	"
54	Plain mixed coating Grey	IV (i)	71	27/28	30	47 4 0	56 11 0	"
55	Sportex Shirting Dyed fast to bleach.	III (iii)	554	27/28	30	34 0 0	40 13 0	"
56	Do.	III (iii)	553, 555, & 556	27/28	30	30 14 0	37 1 0	"

(1)	(2)	(3)		(4)		(5)		(c)		
		(a)	(b)	(a)	(b)	(a)	(b)			
Class		Ins.		Yds.		Rs. A. P.		Rs. A. P.		
C. H. DHAMANWALA (DHAMANWALA SILK MILLS)										
TEXMARK No. 273						Serial No. 265				
		Mills—Ghanti Valisheri, Surat								
31	Col. Coating Fin.	I(iii)	1029	28	158	1 0 0	1 3 3	Yard
32	Do.	II(iii)	4400	28	150	1 2 0	1 5 6	"
33	Do.	II(iii)	1189	28	150	1 4 9	1 9 0	"
34	Do.	II(iii)	2903	28	145	1 6 9	1 11 3	"
COMMONWEALTH WVG. FACTORY										
TEXMARK No. 612						Serial No. 266				
		Mills—Culicut, Malabar								
48	Bld. Turkish Towel Plain white with Col. Border.	I (ii)	3873.C.T.L.	34	54"	3 1 0	3 11 0	Single
49	Blue Thatti Cloth	I (iii)	C.T.L.3872	39½	100	149 1 0	178 14 0	Piece
DHANAMALL SILK MILLS (FACTORY)										
TEXMARK No. 273						Serial No. 267				
		Mills—Varacha Road, Surat								
4	Col. Cotton Coating Finished	III (iii)	8013	28	25	1 6 0	1 10 6	Yard
5	Grey Coating Fin.	IV (i)	6509	28	25	1 9 9	1 15 0	"
6	Do.	III (i)	6839	29	25	1 4 3	1 8 3	"
7	Do.	IV (i)	6868	23	25	1 8 0	1 12 9	"
8	Col. Coating Fin.	II (iii)	9987	28	25	1 5 0	1 9 3	"
9	Col. Drop box Coating Finished	II (iii)	7788	28	25	1 1 9	1 5 3	"
10	Col. Dobby Coating Fin.	II (iii)	7950	28	25	1 7 0	1 11 6	"
11	Do.	III (iii)	7850	28	25	1 10 3	1 15 6	"
12	Col. Dobby Coating Bld. and Finished.	III (iii)	8206	28	25	1 5 9	1 10 0	"
GARDEN SILK WVG. FACTORY										
TEXMARK No. 732						Serial No. 268				
		Mills—Rampura Tanki, Surat								
16	Col. Weft Fancy Bed Sheets	I (ii)	3445	48	2½	3 12 0	4 8 0	Piece
17	Col. Weft Plain Bed Sheets	I (ii)	3521	48	40	0 14 9	1 1 9	Yard
18	Col. Coating Cloth	I (iii)	3242	28	30	1 10 3	1 15 6	"
19	Do.	I (iii)	2962	28	30	1 7 0	1 11 6	"
20	2' Jacquard Bor. Col. Weft Cotton Sari.	II (iii)	2955	43	5	4 4 0	5 2 0	Piece
21	Col. Warp Tapestry	I (iii)	2845	48	40	1 4 9	1 9 0	Yard
HARIPRASAD MILLS (FACTORY)										
TEXMARK Nos. 280 & 1382						Serial No. 269				
		Mills—Ichalkaranji								
1	2' Fancy art Silk Bor. Saree	IV (iii)	1221	50	9	10 5 0	12 6 0	Piece
2	2' Bor. Fast Col. Saree	IV (iii)	1222	50	9	11 8 0	13 13 0	"
3	2' Jari Bor. Fancy Saree	VI (ii)	1223	50	9	17 14 0	21 7 0	"
4	A Saree Jari Bor.	VI (iii)	1226	50	9	18 6 0	22 1 0	"
5	2' Bor. (art silk) Saree Deep Col.	IV (iii)	1224	50	9	9 10 0	11 9 0	"
6	Maheshwar Border Saree	II (iii)	1225	47	8½	7 10 0	9 2 0	"
7	A saree with Spocat Border	IV (iii)	1227	50	9	9 14 0	11 14 0	"
HOOGLY COTTON MILLS COMPANY (FACTORY)										
TEXMARK No. 417						Serial No. 270				
		Mills—Serampur								
23	2½' Bor. Col. weft Saree Plain	II (iii)	344B	45	5½	5 8 0	6 10 0	Piece
24	Do.	II (iii)	34B	44	5	4 14 0	5 14 0	"
JAMNADAS AND MOTIRAM HATHIWALA (FACTORY)										
TEXMARK No. 273						Serial No. 271				
		Mills—Begumpura, Danapith, Surat								
47	Col. Coating Fin.	VI (iii)	6890	27	138	2 10 9	3 3 3	Yard
48	Do.	III (iii)	6418	27	136	1 3 6	1 7 6	"
49	Do.	III (iii)	De Lux; 5666	27	134	1 6 9	1 11 3	"
50	Do.	I (iii)	Eskimo; 5882	27	136	1 0 0	1 3 3	"
51	Do.	I (iii)	5311	27	136	0 12 9	0 15 3	"
52	Do.	I (iii)	5169	27	140	0 12 9	0 15 3	"
JASWANT WVG. FACTORY										
TEXMARK No. 1174						Serial No. 272				
		Mills—Ghee Kanta Road, Ahmedabad								
39	Staple Mixed Grandrile Col. Coating Fin.	IV (iii)	C.L. No. 39	27	32	1 5 6	1 9 9	Yard
40	Drop Box and Fancy Chokdo Col. Coating Fin.	VI (iii)	1011	27	32	2 14 0	3 7 3	"
41	Drop Box and Dobby Col. Coating Fin.	IV (iii)	1163	26½	32	2 4 0	2 11 3	"
42	Col. Grey Tropical Fancy Makhi weft Drop Box Coating Fin.	I (iii)	1017	28	32	2 11 0	3 3 6	"
43	Karandy Coating Grey	IV (i)	317	28	32	1 8 6	1 13 6	"
44	Karandy Waste Silk Coating Fin.	IV (i)	316	28	32	1 5 9	1 10 0	"
45	Striped Col. Gran Weft Coating Fin.	IV (iii)	1012	27	32	1 2 0	1 5 6	"
46	Tropical Chokdo Col. Coating Fin.	I (iii)	1015	27	32	1 6 6	1 11 0	"
47	Cord Coating Fin. Grey	III (i)	1014	28	32	1 2 3	1 6 0	"
48	S. O. Combed Gran. Col. Weft Coating Fin.	IV (iii)	308	26½	32	1 5 6	1 9 9	"
49	Cord Coating Fin., Grey	IV (i)	1013	27	32	1 2 9	1 6 6	"

(1)	(2)	(3)	(a)	(b)	(a)	(b)	(a)	(b)	(c)			
		Class	Ins.	Yds.	Rs.	A.	P.	Rs.	A.	P.		
JAYANTHI RAMCHANDRAPPA SETTY MILLS LTD.												
TEXMARK No. 1124												
Mills—Rayadrug Bellary District												
6	Col. Dhoty Venkataramana	IV (iii)	64	45	3½	8	12	0	10	8	0	Piece
7	Str. Coating Fin	III (iii)	111	27	24	2	7	9	2	15	8	Yard
Venkatesh KANDAN TEXTILE, LTD. (FACTORY)												
TEXMARK No. 1107												
Mills—8, Second Line Beach, Madras												
11	Grey Towel	I(i)	KT/13	33/34	8/16	7	1	0	8	8	0	Piece of 16 yds.
12	Do.	I(i)	KT/12	25/26	8/16	5	13	0	7	0	0	Yards
13	Grey Longcloth	I(i)	KT/17	33/34	40	23	2	0	27	12	0	Piece
14	Grey Honeycomb Towel	I(i)	KT/14	26/27	30"	0	7	0	0	8	4	"
15	Shirting Striped Grey	I(i)	KT/15	32/33	24	11	10	0	13	15	0	"
16	Longcloth Bld. and Printed (2 Cols.)	II(iv)	KT/16	31/32	42	35	10	0	42	12	0	"
KASHMIR WOOLLEN MILLS (FACTORY)												
TEXMARK No. 727												
Mills—C/o Textile Manufacturers Association Katra Ahluwalia, Amritsar												
1	Shawl Cloth Grey	I(i)	252	45½	6	4	13	0	5	12	0	Piece
2	Shirting Yarn Dyed	III(iii)	253	28/28½	30	25	3	0	30	4	0	"
3	Coating Yarn Dyed	II(iii)	1041	27/27½	30	26	10	0	31	15	0	"
4	Shirting Yarn Dyed	I(ii)	2041	26/25½	26	11	15	0	14	5	0	"
5	Mixed Toos Yarn Dyed	I(ii)	1501	54	3	10	8	0	12	10	0	"
6	Col. Yarn Toos	I(ii)	2824	51½/52	3	3	13	0	4	9	0	"
7	Lining Cloth Dyed Direct	I(ii)	845	33	24	19	12	0	23	11	0	"
8	Dyed Direct Poplin	I(ii)	1055	32½	24	15	8	0	18	10	0	"
9	Col. Coating Cloth	I(ii)	1051	28/27½	30	22	0	0	26	6	0	"
10	Twill Cloth Bld.	I(ii)	745	33½	24	18	10	0	22	6	0	"
11	Sean Cloth Bld.	I(ii)	645	33½	24	19	10	0	23	9	0	"
KESHAVRAM KASANDAS (FACTORY)												
TEXMARK No. 273												
Mills—Salabatpura, Surat												
17	Col. Coating finished	I(iii)	5549	27	140	0	14	9	1	1	9	Yard
18	Do.	I(iii)	5540	27	140	0	14	3	1	1	0	"
19	Do.	II(iii)	1304	27	142	1	0	3	1	3	6	"
KOHINOOR SADI WORKS (FACTORY)												
TEXMARK No. 295												
Mills—Malegaon, Nasik District												
7	1-6" Chanderi Bor. Saree Col.	IV(iii)	Aeroplane	46	8½	8	3	0	9	13	0	8½ Yards
8	1½" Indari Bor. Saree Col.	IV(iii)	Do.	50	9	9	15	0	11	15	0	9 "
MAHARASHTRA TEXTILES, LIMITED (FACTORY)												
TEXMARK No. 285												
Mills—Bhor (Bhor Stato, Kolhapur and Deccan)												
12	Patke Grey	I(i)	2020	28	25	7	11	0	9	4	0	Piece
13	Col. Weft Coating	I(iii)	4844B	27	24	24	10	0	29	9	0	"
14	Do.	I(iii)	4844A	27	24	28	4	0	33	14	0	"
MARATHE TEXTILES MILLS (FACTORY)												
TEXMARK No. 280/1												
Mills—Ichalkaranji												
19	Plain Cloth Grey	I(i)	925	46	24	0	12	0	0	14	6	Yard
20	Plain Cloth with two fold yarn border Grey.	I(i)	926	47	8	5	6	0	6	7	0	Piece
MASTER SILK MILLS, LTD.												
TEXMARK No. 262												
Mills—Bhavnagar Para, Bhavnagar												
24	Bld. Taka (Split)	I(ii)	30 × 30	25	40	14	12	0	17	11	0	Piece
25	Bld. Jacq. Cloth	III(ii)	Novelty	49	24	44	9	0	53	8	0	"
26	Bld. Coslienin Split	I(ii)	Koslienin 81	24/24½	24	9	3	0	11	0	0	"
27	Bld. Crape Split	I(ii)	40 × 10	24/24½	24	10	10	0	12	12	0	"
28	Bld. Jacquard Cloth	I(ii)	White Lake	42/43	24	29	14	0	35	14	0	"
NANIKRAM SOBH RAJ MILLS, LIMITED (FACTORY)												
TEXMARK No. 962												
Mills—Railway Para, Ahmedabad												
1	Bld. Towels	I(ii)	666	30	60"	2	10	0	3	2	0	Pair
2	Do.	I(ii)	777	26	50"	1	15	0	2	5	0	"
3	Do.	I(ii)	222	24	48"	1	11	0	2	0	0	"
4	Do.	I(ii)	111	22/23	48"	1	11	0	2	0	0	"
5	Do.	I(ii)	555	28	60"	2	7	0	2	15	0	"
6	Do.	I(ii)	444	28	56"	2	5	0	2	12	0	"

(1)	(2)	(3)	(4)		(5)		(6)
		(a)	(b)	(a)	(b)	(a)	(b)

RAGNATHDAS GOVANRAM HATHIWALA (FACTORY)

Serial No. 288

TEXMARK No. 273								
Mills :—Tilak Maidan, Begumpura, Surat								
			Ins.	Yds.	Rs. A. P.	Rs. A. P.	(c)	
92	Check Col. Shirting ..	I(iii)	7054	36	136	1 7 3	1 12 0	Yard
93	Fancy Check Col. Shirting ..	V(iii)	7017	28	140	2 0 9	2 7 3	"
94	Col. Shirting ..	IV(iii)	6574	28	140	0 13 6	1 0 3	"
95	Check Colour Shirting ..	IV(iii)	6772	27/28	140	1 3 6	1 7 6	"
96	Fancy Colour Shirting ..	IV(iii)	6946	28	140	1 1 3	1 4 9	"
97	Col. Coating Fin ..	I(iii)	5887	27/28	130	1 0 3	1 3 6	"
98	Do. ..	I(iii)	5868	27/28	130	1 2 0	1 5 6	"

RAMBANSI SILK MILLS (FACTORY)

Serial No. 289

Bhagalpur								
TEXMARK No. 448								
20	Col. Str. Suiting ..	III(iii)	Nehru	27	30	1 2 0	1 5 6	Yard
21	Col. Suiting ..	III(iii)	1,2,3,4,5,6, Mohini	27	30	1 1 6	1 5 0	"
22	Do. ..	III(iii)	1 to 5 ABCDE Lovely 1A	27	28	1 2 0	1 5 6	"
23	Do. ..	III(iii)	Crape 1 to 15 ABCD	27	31	1 6 3	1 10 9	"

RAMLAL SILK MILLS (FACTORY)

Serial No. 290

TEXMARK No. 84								
Mills :—Sion Road, Bomby, 22								
4	Longcloth Gray ..	I(i)	C.L. No. 4	30	39	17 12 0	21 5 0	Piece
5	Grey Cotton Crap ..	III(i)	506	23½	24	16 12 0	20 2 0	"

RUPCHAND RAJARAM MILLS (FACTORY)

Serial No. 291

TEXMARK No. 280								
Mills :—Ichalkaranji								
27	2" Fancy Bor. Saree Fast Col. ..	II(iii)	1029	48	8½	7 4 0	8 11 0	Piece
28	2" Fancy Bor. Saree ..	II(iii)	1030	48	8½	7 7 0	8 15 0	"
29	2" Fancy Border Col. Saree ..	II(iii)	1030	48	8½	7 3 0	8 10 0	"
30	2½" Fancy Border Fast Col. Saree ..	IV(iii)	1031	45	8	6 10 0	7 15 0	"
31	3½" Jacquard Bor. Sarees of Fast Colours. ..	IV(iii)	1032	50	9	11 5 0	13 9 0	"
32	2" Fancy Bor. Sarees of Fast Colours. ..	IV(iii)	1033	50	9	9 8 0	11 6 0	"

THE SHALINI MILLS, LTD.

TEXMARK No. 881

Serial No. 292

Mills :—Suroday Mill Compound, Tardeo, Bombay

29	Gray Khadi Uncald. ..		2624	I(i)	26	24	12 8 0	15 0 0	Piece
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SHRI GOVIND WEAVING MILLS, LIMITED

TEXMARK No. 280

Serial No. 293

Mills :—Ichalkaranji

8	Fast Col. Saree 2½" Bor. ..	IV(iii)	150 : (Sundar-Stamp)	50	9	9 10 0	11 9 0	Piece
9	Ditto ..	IV(iii)	151 : (Sundar-Stamp)	50	9	9 9 0	11 8 0	"
10	Ditto ..	IV(iii)	152 : (Sundar-Stamp)	50	9	8 6 0	10 1 0	"
11	2" Bor. Fast Col. Saree ..	IV(iii)	153 : (Sundar-Stamp)	50	9	9 11 0	11 10 0	9 yds.
12	1½" Bor. Fast Col. Saree ..	IV(iii)	154 : (Sundar-Stamp)	50	9	10 2 0	12 2 0	"

SRI KRISHNA WEAVING MILLS (FACTORY)

TEXMARK No. 669

Serial No. 294

Mills :—Chickpet, Bangalore City

13	Col. Suiting ..	III(iii)	KM 7848 to 7865	27/28	24	30 2 0	36 2 0	Piece
14	Do. ..	II(iii)	KM 3024 to 3084	27/28	24	29 2 0	34 15 0	"
15	Do. ..	III(iii)	KM 8300 to 8350	27/28	24	36 8 0	43 13 0	"
16	Check Suiting ..	III(iii)	KM 8501 to 8520	27/28	24	40 3 0	48 4 0	"
17	Do. ..	II(iii)	KM 5400 to 5420	47/48	20	45 15 0	55 2 0	"

(1)	(2)	(3)		(4)		(5)		(c)
		(a)	(b)	(a)	(b)	(a)	(b)	
		Class	Ins.	Yds.	Rs. A.	P.	Rs. A.	P.
SHREE NARAYAN WVG. MILLS (FACTORY)								
		TEXMARK No. 280			Serial No. 295			
		Mills :—Ichalkaranji						
16	2" Fast Col. Saree with art silk in the border and heading.	IV(iii)	24	36	6	5 5 0	6 6 0	Piece
17	Ditto	IV(iii)	23	40	7	6 2 0	7 6 0	"
18	Ditto	IV(iii)	22	45	8	8 7 0	10 2 0	"
19	Ditto	IV(iii)	21	45	8	7 15 0	9 8 0	"
20	Ditto	IV(iii)	20	45	8	8 14 0	10 10 0	"
21	Ditto	IV(iii)	19	50	9	11 5 0	13 9 0	"
22	Ditto	IV(iii)	18	50	9	10 5 0	12 6 0	"
23	Ditto	IV(iii)	17	50	9	10 13 0	13 0 0	"
24	Ditto	IV(iii)	16	50	9	10 1 0	12 1 0	"
SHRI PANDURANG WVG. MILLS (FACTORY)								
		TEXMARK No. 280/12			Serial No. 296			
		Mills :—Ichalkaranji						
12	1½" Dobby Border Fast Col. Saree.	III(iii)	639	50	9	7 13 0	9 6 0	Piece
13	Ditto	III(iii)	638	50	9	8 12 0	10 8 0	"
SHRI RAM WVG. MILLS (FACTORY)								
		TEXMARK No. 280/13			Serial No. 297			
		Mills :—Ichalkaranji						
18	2" Fancy Bor. (Col. weft) Saree ..	IV(iii)	974	49	9	8 15 0	10 12 0	9 yds.
19	2" Fancy Bor. Sarees Col. ..	II(iii)	975	49	9	8 12 0	10 8 0	"
SHREE SADANAN TEXTILE MILLS, LTD. (FACTORY)								
		TEXMARK No. L 171			Serial No. 298			
		Mills :—Billimora						
27	2" Plain Border Col. Saree ..	I(iii)	3535/1	45	5	4 9 0	5 8 0	Piece
28	½" Plain Border Col. weft Saree.	I(iii)	3535/2	40	4½	2 14 0	3 7 0	"
29	2" Plain Border Col. weft Saree.	I(iii)	3535/3	45	5	3 13 0	4 9 0	"
30	Khadi Grey	I(i)	2112	54	20	17 4 0	20 11 0	"
31	Whole Col. Gadipat	I(ii)	3113	54	18	17 12 0	21 5 0	"
32	Sadi Grey 2" Plain Patti Bor. ..	I(i)	3555	45	5	3 9 0	4 4 0	"
33	Whole Col. Sofa Cloth	I(ii)	306	48	40	84 0 0	100 13 0	"
34	Ditto	I(ii)	406	48	40	52 0 0	62 6 0	"
35	Whole Col. Gola Kinnar Sadi 2½" Dob. Bor.	I(iii)	CL. No. 35	43	5	6 5 0	7 9 0	"
SHREE SARDA WVG. MILLS (FACTORY)								
		TEXMARK No. 1015			Serial No. 299			
		Mills :—Ahmednagar						
11	Black Col. Coating	I(iii)	Jawahar Coating	28	24	0 13 6	1 0 3	Yard
12	Dobby Border Fancy Saree Col. weft.	II(iii)	Vijay India	49	9	8 7 0	10 2 0	9 yds.
13	1½" Dobby Bor. Saree Col. ..	II(iii)	Navyug Patal	50	9	7 9 0	9 1 0	Piece
SREE SURYODAYA MILLS								
		TEXMARK No. 670			Serial No. 300			
		Mills :—Chickpet Bangalore City						
19	Sulphur Black Drill striped ..	IV (iii)	B.344 Sunrise.	28	24	27 7 0	32 15 0	Piece
THE SUNRICH MILLS (FACTORY)								
		TEXMARK No. L 71			Serial No. 3			
		Mills :—New Islam Mill Compound, Curry Road, Bombay						
20	Split Bor. Bunting Cloth Grey ..	I (i)	519	44	39	36 0 0	43 3 0	Piece
21	Pugri Cloth Grey	I (i)	520	44	40	24 4 0	29 2 0	"
22	Shirting Grey	I (i)	522	53/54	40	28 8 0	34 3 0	"
23	Grey Twill	I (i)	523	54	40	33 0 0	39 10 0	"
24	Plain Chaddar Grey	I (i)	524	54	5½	4 13 0	5 12 0	Pair
25	Longcloth Grey	I (i)	525	54	40	33 2 0	39 12 0	Piece
26	Split Bor. Longcloth Grey	I (i)	526	54	40	33 5 0	40 0 0	"
27	Shirting Grey	I (i)	527	44	38	23 4 0	27 14 0	"
28	Grey Longcloth	I (i)	531	44½	40	27 4 0	32 11 0	"
29	Grey Dosootie	I (i)	530	37	40	28 6 0	34 1 0	"
30	Longcloth Grey	I (i)	529	54	40	33 0 0	39 10 0	"
31	Split Bor. Grey Longcloth	I (i)	528	57/58	40	35 8 0	42 10 0	"
32	Split Border Longcloth Grey ..	I (i)	533	58	40	32 2 0	39 12 0	"
SURYAKANT TEXTILE MILLS (FACTORY)								
		TEXMARK No. 812			Serial No. 302			
		Mills :—Reay Road, Mazgaon, Bombay						
16	Twill Bleached	II (ii)	150	36	20	19 0 0	22 13 0	Piece
17	3" Bor. Saree Bld.	II (ii)	Rajaramani	46	5	6 2 0	7 6 0	"
18	Design Bosky Dyed Fast Col. ..	II (iii)	251	43	40	2 5 0	2 12 6	Yard
19	Dyed Fast Silk Tasar	II (iii)	1561	36	50	2 4 9	2 12 0	"
20	Bosky Fetta Fin. Grey	II (i)	13608	31	8	1 8 0	1 12 9	"
21	Col. Merced. Poplin (with fast Dyed weft).	II (iii)	851	45	20	1 12 0	2 1 6	"
22	Col. Merced. Poplin (with half fast Dyed weft).	II (iii)	951	45	20	1 9 0	1 14 0	"

(1)	(2)	(3)	(4)		(5)		(c)	
			(a)	(b)	(a)	(b)		
THE SWEDSHI INDUSTRIES LTD. (FACTORY)								
TEXMARK No. L. 449								
Mills:—Vivekanand Road, Calcutta								
28	3" Plain Border Saree Col. weft.	III (iii)	Pushpa	45	5	4 14 0	5 14 0	Piece
29	2" Plain Border Saree Col. weft.	III (iii)	Pratibha	27	3	1 15 0	2 5 0	"
30	Malmal Bld. Fin. ..	VI (ii)	Malmal	47½	20	22 11 0	27 4 0	"
31	3" Plain Bor. Saree Col. weft..	I (iii)	101	45	5	5 1 0	6 1 0	"
32	2¼" Plain Border Saree Col. weft	I (iii)	102	39	4½	3 10 0	4 6 0	"
33	2" Plain Bor. Saree Col. weft ..	I (iii)	103	31½	4	2 11 0	3 4 0	"
34	2" Plain Border Saree Col. weft	I (iii)	104	29	3½	2 7 0	2 15 0	"
35	3" Plain Border Saree Grey ..	IV (i)	Savitri	45	5	4 13 0	5 12 0	"
36	Fancy Bor. Dhoty Bld. ..	VI (ii)	Kohinoor	38	4	4 8 0	5 6 0	4 yds.
37	Do. ..	VI (ii)	Diamond	46	5	6 12 0	8 2 0	5 "
38	Do. ..	VI (ii)	Damodar	51	5	7 8 0	9 0 0	5 "
THE SWADESHI WEAVING MILLS (FACTORY)								
TEXMARK No. 265								
Mills:—Panwadi Road, Bhavnagar								
10	Khadi Bld. ..	I (ii)	2624	22	24½	10 12 0	12 14 0	Piece
11	Khadi Bld. ..	I (ii)	3624	33	24½	14 7 0	17 5 0	"
12	Khadi Dyed Fast ..	I (iii)	3624	33	24½	23 7 0	23 2 0	"
THE SWASTIK SILK WVG. MILLS (FACTORY)								
TEXMARK No. 815								
Mills:—Fergusson Road, Lower Parel, Bombay								
57	Padada Grey ..	I (i)	1652	53	21½	22 8 0	27 0 0	Piece
58	Malmal Grey ..	IV (i)	4060	51½	23½	17 6 0	20 14 0	"
59	Malmal Grey ..	VI (i)	680	53	20	18 14 0	22 10 0	"
60	Col. Saree finished ..	VI (iii)	D 8052	49	9	11 14 0	14 4 0	"
61	Curtain Cloth Grey ..	I (i)	1612	54	38	37 8 0	45 0 0	"
62	Cellulor Shirting Grey ..	I (i)	2116	41	39	32 6 0	38 14 0	"
63	Grey Longcloth ..	I (i)	2000	44	39	27 13 0	33 6 0	"
64	Padada Cloth ..	I (i)	2012	52	37	36 13 0	44 3 0	"
65	Grey Longcloth ..	III (i)	4020	40	38½	30 0 0	36 0 0	"
66	Haircord Grey ..	III (i)	4120	38½	38½	30 0 0	36 0 0	"
67	Do. ..	I (i)	220	42	40	31 5 0	37 9 0	"
68	2" Dobby Border Col. Saree Fin.	VI (iii)	D 6730	49	9	11 4 0	13 8 0	"
69	1¼" Dobby Border Col Saree Fin.	VI (iii)	Karwat					"
70	2" Dobby Border Col. Saree Fin.	VI (iii)	F6431	49	9	10 5 0	12 6 0	"
71	Do. ..	VI (iii)	Chanderi					"
72	Tennis Cloth Dyed Fast & Prtd. in S. Col.	I (iv)	F7709	49	9	11 1 0	13 4 0	"
73	Do. D. Col. ..	I (iv)	Diamond					"
74	Do. 3 Col. ..	I (iv)	Sq 6430	49	9	12 0 0	14 6 0	"
75	Do. 4 Col. ..	I (iv)	DP 2016/1	36	40½	1 9 0	1 14 0	Yard
76	Do. 5 Col. ..	I (iv)	DP 2016/2	36	40½	1 9 9	1 15 0	"
77	Grey Longcloth ..	I (i)	DP 2016/3	36	40½	1 10 6	1 15 9	"
78	Honey Comb ..	I (i)	DP 2016/4	36	40½	1 11 3	2 0 9	"
79	Grey Jeen ..	I (i)	DP 2016/5	36	40½	1 12 0	2 1 6	"
80	1¼" Dobby Border Col. Saree ..	VI (iii)	D 6431	49	9	10 13 0	13 0 0	"
81	2" Dobby Border Col. Saree ..	VI (iii)	Chanderi					"
82	Tennis Cloth Screen Printed S. Col.	I (iv)	F 6730	49	9	10 10 0	12 12 0	"
83	Do. 2 Col. ..	I (iv)	Karwat					"
84	Do. 3 Col. ..	I (iv)	P. 2016/1	36	40½	1 3 0	1 6 9	Yard
85	Do. 4 Col. ..	I (iv)	P. 2016/2	36	40½	1 3 6	1 7 6	"
86	Do. 5 Col. ..	I (iv)	P. 2016/3	36	40½	1 4 3	1 8 3	"
87	Haircord Screen Prtd. S. Col.	III(iv)	P. 2016/4	36	40½	1 5 0	1 9 3	"
88	Do. 2 Col. ..	III(iv)	P. 2016/5	36	40½	1 5 9	1 10 0	"
89	Do. 3 Col. ..	III(iv)	P. 4120/1	36	39	1 3 0	1 6 9	"
90	Do. 4 Col. ..	III(iv)	D.P. 4120/1	36	39	1 7 6	1 12 3	"
91	Do. 5 Col. ..	III(iv)	D.P. 4120/2	36	39	1 8 3	1 13 0	"
92	Haircord Dyed fast Screen Prtd. Single Col.	III(iv)	D.P. 4120/3	36	39	1 9 0	1 14 0	"
93	Do. 2 Col. ..	III(iv)	D.P. 4120/4	36	39	1 9 9	1 15 0	"
94	Do. 3 Col. ..	III(iv)	D.P. 4120/5	36	39	1 10 3	1 15 6	"
95	Do. 4 Col. ..	III(iv)	P. 4020/1	37	39	1 3 3	1 7 0	"
96	Do. 5 Col. ..	III(iv)	P. 4020/2	37	39	1 4 0	1 8 0	"
97	Longcloth Screen Prtd. S. Col.	III(iv)	P. 4020/3	37	39	1 4 9	1 9 0	"
98	Longcloth Screen Prtd. D. Col.	III(iv)	P. 4020/4	37	39	1 5 6	1 9 9	"
99	Do. 3 Col. ..	III(iv)	P. 4020/5	37	39	1 6 3	1 10 9	"
100	Do. 4 Col. ..	III(iv)	D.P. 4020/1	37	39	1 7 9	1 12 6	"
101	Do. 5 Col. ..	III(iv)	D.P. 4020/2	37	39	1 8 6	1 13 6	"
102	Longcloth Dyed Fast Prtd. S. Col.	III(iv)	D.P. 4020/3	37	39	1 9 3	1 14 3	"
103	Do. D. Col. ..	III(iv)	D.P. 4020/4	37	39	1 10 0	1 15 3	"
104	Do. 3 Col. ..	III(iv)	D.P. 4020/5	37	39	1 10 9	2 0 0	"
105	Do. 4 Col. ..	III(iv)						"
106	Do. 5 Col. ..	III(iv)						"

(1)	(2)	(3)		(4)		(5)			(c)	
		(a)	(b)	(a)	(b)	(a)	(b)	(c)		
107	Longcloth Screen Prtd. S. Col.
108	Do. .. D. Col.	Yard
109	Do. .. 3 Col.	"
110	Do. .. 4 Col.	"
111	Do. .. 5 Col.	"
112	Longcloth Dyed Fast Screen Prtd. Single Colour.	"
113	Do. .. D. Col.	"
114	Do. .. 3. Col.	"
115	Do. .. 4 Col.	"
116	Do. .. 5 Col.	"
TAPIDAS GOVANRAM HATHIWALA, SURAT (FACTORY)										
TEXMARK No. 273										
Serial No. 306										
Mills :—Tilak Maidan, Surat										
113	Coating Col. Fin.	Yard
114	Do.	"
115	Do.	"
116	Do.	"
117	Do.	"
118	Do.	"
119	Do.	"
120	Do.	"
121	Do.	"
122	Col. Coating Fin.	"
THE TIKEKAR TEXTILE MILLS LTD. (FACTORY)										
TEXMARK No. 258										
Serial No. 307										
Mills :—Tikekarwadi, Sholapur District										
14	Coloured Cotton Covers	Piece
15	Do.	"
16	Do.	"
17	Shirting Cloth Col.	Yard
VASANT WEAVING FACTORY (SURAT)										
TEXMARK No. 273										
Serial No. 308										
Mills :—Near Ashakta Ashram Rampura, Surat										
11	Col. Coating Fin.	Yard
12	Do.	"
13	Do.	"
14	Do.	"
15	Do.	"
THE VENUS SILK MILLS (FACTORY)										
TEXMARK No. 872										
Serial No. 309										
Mills :—Suryday Mill Compound Tardeo, Bombay										
14	Half Bleached Suitings	Piece
15	Grey Suitings	"
16	Grey Suitings	"
17	Mercerised Grey Suitings	"
18	Dobby Grey Suitings..	"
19	Gabardine Suitings	"
20	Grey Suitings	"
21	Do.	"
22	Do.	"
23	Do.	"
VIDYASAGAR COTTON MILLS (FACTORY)										
TEXMARK No. 432										
Serial No. 310										
C/o United Commercial Agency, 11, Collootala Street, Calcutta										
19	2½" Plain Border Grey Saree	Pair
20	Sada and/or Nakhi Bor. Dhoty	"
21	Grey. Do.	"
VITHALDAS RAMCHHODDAS WVG. (FACTORY)										
TEXMARK No. 288										
Serial No. 311										
Mills :—Bhiwandi Thana District										
19	2¾" Flower Bor. (Ganderi Padar)	9 yds.
20	Atty B. r. (Ganderi and Bhar Padar) 2¾" Saree.	"
21	3" Flower Bor. (Ganderi Padar)	"
22	3" Flower Bor. Blouse Pieces	Piece

M. K. VELLODI
Textile Commissioner

Bombay, 25th September 1945

No. T. C. (2) 93/45—In pursuance of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945, I hereby direct that the following further amendments shall be made in the Textile Commissioner's Notification No. 34-Tex. A (15) 2/43, dated the 31st December 1943, namely:—

In the said Notification,—

I (i) To proviso (iii) of paragraph I, the following shall be added, namely:—

"The ex-factory and retail prices of such cloth specified in Schedules F IV, GV and GVI below, which is packed after the 1st August 1945 shall be as specified in the said Schedules."

(ii) after proviso (xiii) of paragraph I the following proviso shall be added, namely:—

"(xiv) Provided further that in the case of cloth specified in Schedule N below which is contracted for delivery in July 1945 or later or which is packed in July 1945 or later, the maximum ex-factory and retail prices shall be subject to

proviso (i) above, be as indicated in that Schedule."

II. In sub-paragraph (1) of paragraph 4,
 (i) in clause (a) after the letters and figures "F III," and "G IV," respectively the letters and figures "F IV" and "G V, G VI," shall be inserted and for the word and letter "or I" the letters and word "I or N" shall be substituted;
 (ii) in sub-clause (1) of clause (b) for the word, letter and figure "or G IV" wherever they occur the letters, word and figures "G IV, G V, or G VI" shall be substituted and for the word, letter and figure "or F III" wherever they occur the words, letters and figures "F III or F IV or column 6 (a) of Schedule N" shall be substituted;
 (iii) in sub-clause (ii) of clause (b) for the word, letter and figure "or G IV" wherever they occur the letters, word and figure "G IV, G V or G VI" shall be substituted and for the word, letter and figures "or F III" wherever they occur the words, letters and figures "F III or F IV or column 6 (b) of Schedule N" shall be substituted;
 (iv) in clause (d) after the letters and figures "F III," and "G IV," respectively the letters and figures "F IV," and "G V, G VI," shall be inserted and for the word and letter "or I" the letters and word "I or N" shall be substituted.

III. After Schedule G IV, the following shall be inserted, namely:—

SCHEDULE G.-V

Giving the maximum Ex-mill and retail prices at which Cloth manufactured by Mills according to the Schedule of manufacturing Particulars prescribed by Government for the V Allotment Standard Cloth may be sold during the period August/September/October 1945

Serial No.	Description	Standard Marking	Dimensions		Ex-factory price	Retail price	per
			Width in ins.	Length in yds.			
1	2	3	4	5	6	7	8
					Rs. a. p.	Rs. a. p.	
1	Calendered Grey Shirting	V-B (1)	54	38	0 10 0	0 12 0	Yard
2	Ditto	V-B (2)	49	38	0 9 1	0 10 11	"
3	Ditto	V-B (3)	43	38	0 8 0	0 9 7	"
4	Ditto	V-B (4)	39	38	0 7 3	0 8 8	"
5	Ditto	V-B (5)	35	38	0 6 6	0 7 10	"
6	Ditto	V-B (6)	27	38	0 5 0	0 6 0	"
7	Ditto	V-B (1A)	54	38	0 11 1	0 13 4	"
8	Ditto	V-B (2A)	49	38	0 10 1	0 12 1	"
9	Ditto	V-B (3A)	43	38	0 8 11	0 10 8	"
10	Ditto	V-B (4A)	39	38	0 8 1	0 9 8	"
11	Ditto	V-B (5A)	35	38	0 7 3	0 8 8	"
12	Ditto	V-B (6A)	27	38	0 5 7	0 6 8	"
13	Uncalendered 2/1 Grey Drill	V-B (7)	29½	40	0 7 9	0 9 4	"
14	Calendered 1/8" Border Grey Dhoti	V-B (8)	44	9/2	4 12 9	5 12 0	Pair
15	Ditto	V-B (9)	39	9/2	4 4 0	5 1 6	"
16	Ditto	V-B (10)	35	8/2	3 5 9	4 0 6	"
17	Ditto	V-B (11)	35	7/2	2 15 6	3 9 0	"
18	Ditto	V-B (12)	32	7/2	2 11 6	3 4 3	"
19	Ditto	V-B (13)	28	6/2	2 1 0	2 7 6	"
20	Calendered 3/8" Border Grey Dhoti	V-B (14)	44	9/2	4 13 9	5 13 3	"
21	Ditto	V-B (15)	39	9/2	4 5 0	5 2 9	"
22	Ditto	V-B (16)	35	8/2	3 6 6	4 1 6	"
23	Ditto	V-B (17)	35	7/2	3 0 3	3 10 0	"
24	Ditto	V-B (18)	32	7/2	2 12 3	3 5 0	"
25	Ditto	V-B (19)	28	6/2	2 1 3	2 8 0	"
26	Calendered 5/8" Border Grey Saree	V-B (20)	44	10/2	5 7 3	6 8 9	"
27	Ditto	V-B (21)	39	9/2	4 6 3	5 4 3	"
28	Ditto	V-B (22)	32	7/2	2 13 0	3 6 0	"
29	Ditto	V-B (23)	28	6/2	2 2 0	2 8 9	"
30	Calendered 1" Border Grey Saree	V-B (24)	44	10/2	5 10 0	6 12 0	"
31	Ditto	V-B (25)	39	9/2	4 8 6	5 7 0	"
32	Ditto	V-B (26)	32	7/2	2 14 6	3 7 9	"
33	Ditto	V-B (27)	28	6/2	2 3 3	2 10 3	"
34	Calendered Grey 2/2 Twill	V-CB (1)	32	40	0 6 6	0 7 10	Yard
35	Calendered Grey Shirting	V-C (1)	54	38	0 8 7	0 10 4	"
36	Ditto	V-C (2)	49	38	0 7 10	0 9 5	"
37	Ditto	V-C (3)	43	38	0 6 10	0 8 2	"
38	Ditto	V-C (4)	39	38	0 6 3	0 7 6	"
39	Ditto	V-C (5)	35	38	0 5 7	0 6 8	"
40	Ditto	V-C (6)	27	38	0 4 4	0 5 2	"
41	Calendered 1/8" Border Grey Dhoti	V-C (7)	49	10/2	5 1 3	6 1 6	Pair
42	Ditto	V-C (8)	49	10/4	5 1 3	6 1 6	"
43	Ditto	V-C (9)	49	9/2	4 9 6	5 8 3	"
44	Ditto	V-C (10)	49	9/4	4 9 6	5 8 3	"
45	Ditto	V-C (11)	49	8/2	4 0 9	4 13 9	"
46	Calendered 1/8" Border Grey Dhoti	V-C (12)	49	8/4	4 0 9	4 13 9	"
47	Ditto	V-C (13)	44	9/2	4 1 9	4 15 0	"
48	Ditto	V-C (14)	44	7/2	3 2 3	3 12 3	"
49	Ditto	V-C (15)	39	9/2	3 10 6	4 6 3	"
50	Ditto	V-C (16)	35	8/2	2 14 3	3 7 6	"
51	Ditto	V-C (17)	35	7/2	2 8 6	3 0 6	"
52	Ditto	V-C (18)	32	7/2	2 5 3	2 12 9	"
53	Ditto	V-C (19)	28	6/2	1 12 0	2 1 6	"
54	Calendered 3/8" Border Grey Dhoti	V-C (20)	49	10/2	5 2 9	6 3 3	"
55	Ditto	V-C (21)	49	10/4	5 2 9	6 3 3	"
56	Ditto	V-C (22)	49	9/2	4 10 9	5 9 9	"
57	Ditto	V-C (23)	49	9/4	4 10 9	5 9 9	"
58	Ditto	V-C (24)	49	8/2	4 2 0	4 15 3	"
59	Ditto	V-C (25)	49	8/4	4 2 0	4 15 3	"

1	2	3	4	5	6	7	8
60	Calendered 3/8" Border Grey Dhoti	V-C (26)	44	9/2	Rs. a. p.	Rs. a. p.	
61	Ditto	V-C (27)	44	7/2	4 3 0	5 0 6	Pair
62	Ditto	V-C (28)	39	9/2	3 4 0	3 14 6	"
63	Ditto	V-C (29)	35	8/2	3 11 9	4 7 9	"
64	Ditto	V-C (30)	35	7/2	2 15 3	3 8 9	"
65	Ditto	V-C (31)	32	7/2	2 9 6	3 1 9	"
66	Ditto	V-C (32)	28	6/2	2 6 0	2 13 6	"
67	Calendered 5/8" Border Grey Saree	V-C (33)	49	10/2	1 12 9	2 2 6	"
68	Ditto	V-C (34)	49	8/1	5 4 3	6 5 0	"
69	Ditto	V-C (35)	44	10/1	4 3 0	5 0 6	Saree
70	Ditto	V-C (36)	44	8/1	4 11 6	5 10 6	Pair
71	Ditto	V-C (37)	44	7/1	3 12 3	4 8 3	Saree
72	Ditto	V-C (38)	39	9/2	3 4 9	3 15 3	"
73	Calendered 1" Border Grey Saree	V-C (39)	49	10/2	3 12 9	4 9 0	Pair
74	Ditto	V-C (40)	49	8/1	5 7 0	6 8 6	"
75	Ditto	V-C (41)	44	10/2	4 5 3	5 3 0	Saree
76	Ditto	V-C (42)	44	8/1	4 14 3	5 14 0	Pair
77	Ditto	V-C (43)	44	7/1	3 14 3	4 10 9	Saree
78	Ditto	V-C (44)	39	9/2	3 6 9	4 1 9	"
79	Calendered Grey Shirting	V-E (1)	54	38	3 15 0	4 11 6	Pair
80	Ditto	V-E (2)	49	38	0 9 9	0 11 8	Yard
81	Ditto	V-E (3)	44	38	0 8 10	0 10 7	"
82	Ditto	V-E (4)	39	38	0 7 11	0 9 6	"
83	Ditto	V-E (5)	35	38	0 7 1	0 8 6	"
84	Ditto	V-E (6)	27	38	0 6 4	0 7 7	"
85	Calendered 1/8" Border Grey Dhoti	V-E (7)	49	10/2	0 4 11	0 5 11	"
86	Ditto	V-E (8)	49	10/4	5 1 3	6 1 6	Pair
87	Ditto	V-E (9)	49	9/2	5 1 3	6 1 6	"
88	Ditto	V-E (10)	49	9/4	4 9 3	5 8 0	"
89	Ditto	V-E (11)	49	8 2	4 9 3	5 8 0	"
90	Ditto	V-E (12)	49	8/4	4 1 0	4 14 0	"
91	Ditto	V-E (13)	44	10/2	4 1 0	4 14 0	"
92	Calendered 3/8" Border Grey Dhoti	V-E (14)	49	10/2	4 9 0	5 7 6	"
93	Ditto	V-E (15)	49	10/4	5 2 9	6 3 3	"
94	Ditto	V-E (16)	49	9/2	4 10 6	5 9 6	"
95	Ditto	V-E (17)	49	9/4	4 10 6	5 9 6	"
96	Ditto	V-E (18)	49	8/2	4 2 3	4 15 6	"
97	Ditto	V-E (19)	49	8/4	4 2 3	4 15 6	"
98	Ditto	V-E (20)	44	10/2	4 10 6	5 9 6	"
99	Calendered 5/8" Border Grey Saree	V-E (21)	49	10/2	5 4 3	6 5 0	"
100	Ditto	V-E (22)	49	8/1	4 3 6	5 1 0	Saree
101	Ditto	V-E (23)	44	10/2	4 3 6	5 1 0	Pair
102	Ditto	V-E (24)	44	8/1	4 12 0	5 11 3	Saree
103	Ditto	V-E (25)	44	7/1	3 12 9	4 9 0	Saree
104	Calendered 1" Border Grey Saree	V-E (26)	49	10/2	3 5 3	4 0 0	"
105	Ditto	V-E (27)	49	8/1	5 6 3	6 7 6	Pair
106	Ditto	V-E (28)	44	10/2	4 5 0	5 2 9	Saree
107	Ditto	V-E (29)	44	8/1	4 14 0	5 13 6	Pair
108	Ditto	V-E (30)	44	7/1	3 14 6	4 11 0	Saree
109	Uncalendered Fine Grey Mulls	V-EE (1)	54	20	3 6 9	4 1 9	"
110	Ditto	V-EE (2)	36	40	0 7 2	0 8 7	Yard
111	Calendered 1/8" Border Grey Dhoti	V-C (7)/A	49	9 1/2	0 4 10	0 5 10	"
112	Ditto	V-C (8)/A	49	9 1/4	4 13 6	5 13 0	Pair
113	Calendered 3/8" Border Grey Dhoti	V-C (21)/A	49	9 1/2	4 13 6	5 13 0	"
114	Ditto	V-C (21)/A	49	9 1/4	4 14 9	5 14 6	"
115	Calendered 1/8" Border Grey Dhoti	V-E (7)/A	49	9 1/2	4 14 9	5 14 6	"
116	Ditto	V-E (8)/A	49	9 1/4	4 10 3	5 9 0	"
117	Ditto	V-E (9)/A	49	9/2	4 10 3	5 9 0	"
118	Ditto	V-E (10)/A	49	9/4	4 6 3	5 4 3	"
119	Ditto	V-E (11)/A	49	8/2	4 6 3	5 4 3	"
220	Ditto	V-E (12)/A	49	8/4	3 14 3	4 10 9	"
121	Ditto	V-E (13)/A	44	9 1/2	3 14 3	4 10 9	"
122	Calendered 3/8" Border Grey Dhoti	V-E (14)/A	49	9 1/2	4 2 9	5 0 0	"
123	Ditto	V-E (15)/A	49	9 1/4	4 11 9	5 11 0	"
124	Ditto	V-E (16)/A	49	9/2	4 11 9	5 11 0	"
125	Ditto	V-E (17)/A	49	9/4	4 7 9	5 6 0	"
126	Ditto	V-E (18)/A	49	8/2	4 7 9	5 6 0	"
127	Ditto	V-E (19)/A	49	8/4	3 15 6	4 12 3	"
128	Ditto	V-E (20)/A	44	9 1/2	3 15 6	4 12 3	"
129	Calendered 5/8" Border Grey Saree	V-E (21)/A	49	10/2	4 4 3	5 2 0	"
130	Ditto	V-E (22)/A	49	8/1	5 1 0	6 1 3	Saree
131	Ditto	V-E (23)/A	44	10/2	4 0 6	4 13 6	Saree
132	Ditto	V-E (24)/A	44	8/1	4 9 0	5 7 6	Pair
133	Ditto	V-E (25)/A	44	7/1	3 10 3	4 6 0	Saree
134	Calendered 1" Border Grey Saree	V-E (26)/A	49	10/2	3 3 0	3 13 3	"
135	Ditto	V-E (27)/A	49	8/1	5 3 0	6 3 6	Pair
136	Ditto	V-E (28)/A	44	10/2	4 2 3	4 15 6	Saree
137	Ditto	V-E (29)/A	44	8/1	4 11 0	5 10 0	Pair
138	Ditto	V-E (30)/A	44	7/1	3 11 9	4 7 9	Saree

V. Allotment items manufactured with changed manufacturing particulars since the introduction of Rationalisation Scheme

NOTE—(1) For qualities produced by Mills with particulars varying in any respect from those given in the Schedule separate prices will have to be fixed in the same way as prices are fixed for other civilian cloth.
 (2) In all cases of sales of Standard Cloth above scheduled Mills should stamp the quality with the respective standard marking in Column 3 in addition to Mills usual stampings including Tex-Mark and Month of Packing.
 (3) In all cases where any of the above scheduled materials is subjected to further processings (other than those specified in the schedule) the usual procedure followed in obtaining prices for civilian cloth should be adopted.

SCHEDULE G-VI

Giving the Maximum Ex-mill and retail prices at which Cloth manufactured by Mills according to the Schedule of manufacturing Particulars prescribed by Government for the VIII Allotment Standard Cloth may be sold during the period August/September/October 1945

Serial No.	Description	Standard Marking	Dimensions		Ex-factory price	Retail price	Per
			Width in inches	Length in yards			
1	2	3	4	5	6	7	8
1	Grey Shirting (Calendered)	VIII-B(1)	54	38	Rs. a. p. 0 11 1	Rs. a. p. 0 13 4	Yard
2	Ditto	VIII-E(2)	49	38	0 10 1	0 12 1	"
3	Ditto	VIII B(3)	43	38	0 8 11	0 10 8	"
4	Ditto	VIII-B(4)	39	38	0 8 1	0 9 8	"
5	Ditto	VIII-B(5)	35	38	0 7 3	0 8 8	"
6	Ditto	VIII-B(6)	27	38	0 5 7	0 6 8	"
7	Uncalendered Grey 2/1 Drill	VIII-B(7)	29½	40	0 7 9	0 9 4	"
8	Calendered 1/16" Border Grey Dhoti	VIII-B(8)/A	44	9½/2	5 0 6	6 0 6	Pair
9	Ditto	VIII-B(9)/A	44	9½/2	5 0 6	6 0 6	"
10	Ditto	VIII-B(10)	44	9/2	4 12 3	5 11 6	"
11	Ditto	VIII-B(11)	44	8/2	4 3 3	5 0 9	"
12	Ditto	VIII-B(12)	44	7/2	3 11 3	4 7 0	"
13	Calendered 2" striped Border Grey Saree.	VIII-B(13)	44	10/2	5 13 3	7 0 0	"
14	Calendered Grey 2/2 Twill	VIII-C(1)	32	40	0 7 5	0 8 11	Yard
15	Calendered Grey Shirting	VIII C(2)	54	38	0 8 7	0 10 4	"
16	Ditto	VIII C(3)	59	38	0 7 10	0 9 5	"
17	Ditto	VIII-C(4)	43	38	0 6 10	0 8 2	"
18	Ditto	VIII-C(5)	39	38	0 6 3	0 7 6	"
19	Ditto	VIII C(6)	35	38	0 5 7	0 6 8	"
20	Ditto	VIII-C(7)	27	38	0 4 4	0 5 2	"
21	Calendered 1/16" Border Grey Dhoti	VIII C(8)/A	49	9½/2	4 13 0	5 12 6	Pair
22	Ditto	VIII C(9)	49	9/2	4 9 0	5 7 6	"
23	Ditto	VIII C(10)/A	49	8/2	4 0 3	4 13 0	"
24	Ditto	VIII-C(11)/A	44	9½/2	4 5 0	5 2 9	"
25	Ditto	VIII-C(12)/A	49	9½/4	4 13 0	5 12 6	"
26	Ditto	VIII-C(13)	44	9½/2	4 5 0	5 2 9	"
27	Ditto	VIII-C(14)	44	9/2	4 1 3	4 14 3	"
28	Ditto	VIII-C(15)	44	8/2	3 9 6	5 5 0	"
29	Ditto	VIII-C(16)	44	7/2	3 2 6	3 12 6	"
30	Ditto	VIII C(17)	39	9/2	3 10 0	4 5 6	"
31	Ditto	VIII C(18)	39	7/2	2 12 9	3 5 9	"
32	Ditto	VIII C(19)	39	6/2	2 6 6	2 14 3	"
33	Ditto	VIII C(20)	32	6/2	1 15 9	2 6 0	"
34	Ditto	VIII C(21)	32	5/2	1 10 6	1 15 9	"
35	Ditto	VIII-C(22)	32	4/2	1 5 3	1 6 6	"
36	Calendered 2" Striped Border Grey Saree.	VIII-C(23)	49	8/1	4 8 6	5 7 0	Saree
37	Ditto	VIII-C(24)	49	10/2	5 11 3	6 13 6	Pair
38	Ditto	VIII-C(25)	44	8/1	4 1 6	4 14 6	Saree
39	Ditto	VIII C(26)	44	7/1	3 9 9	4 5 3	"
40	Ditto	VIII-C(27)	44	12/2	6 3 3	7 7 0	Pair
41	Ditto	VIII-C(28)	44	10/2	5 2 6	6 3 0	"
42	Ditto	VIII C(29)	39	8/1	3 10 9	4 6 6	Saree
43	Ditto	VIII C(30)	39	7/1	3 3 6	3 13 9	"
44	Calendered Grey Shirting	VIII-E(1)	54	38	0 9 9	0 11 8	Yard
45	Ditto	VIII-E(2)	49	38	0 8 10	0 10 7	"
46	Ditto	VIII-E(3)	44	38	0 7 11	0 9 6	"
47	Ditto	VIII-E(4)	39	38	0 7 1	0 8 6	"
48	Ditto	VIII-E(5)	35	38	0 6 4	0 7 7	"
49	Calendered Grey Shirting	VIII-E(6)	27	38	0 4 11	0 5 11	"
50	Calendered 1/16" Border Grey Dhoti	VIII E(7)/A	49	9½/2	4 9 9	5 8 6	Pair
51	Ditto	VIII-E(8)/A	49	9/2	4 5 9	5 3 9	"
52	Ditto	VIII-E(9)/A	49	8/2	3 13 9	4 10 0	"
53	Ditto	VIII-E(10)/A	49	9½/4	4 9 9	5 8 6	"
54	Ditto	VIII-E(11)/A	44	9½/2	4 2 3	4 15 6	"
55	Calendered 2" Striped Border Grey Saree.	VIII-E(12)/A	49	9/1	4 15 6	5 15 6	Saree
56	Ditto	VIII E(13)/A	49	8/1	4 6 3	5 4 3	"
57	Ditto	VIII E(14)/A	49	10/2	5 8 3	6 10 0	Pair
58	Ditto	VIII E(15)/A	44	8/1	4 0 0	4 12 9	Saree
59	Ditto	VIII-E(16)/A	44	7/1	3 8 0	4 3 3	"
60	Ditto	VIII-E(17)/A	44	12/2	6 0 6	7 3 9	Pair
61	Ditto	VIII-E(18)/A	44	10/2	5 0 3	6 0 3	"
62	Uncalendered Fine Grey Mulls	VIII-EE(1)	54	20	0 7 2	0 8 7	Yard
63	Ditto	VIII-EE(2)	36	40	0 4 10	0 5 10	"
64	Calendered 1/6" Border Grey Dhoti	VIII-B (8)	44	11/2	5 13 0	6 15 6	*Pair
65	Ditto	VIII B (9)	44	10/2	5 4 3	6 5 0	"
66	Ditto	VIII-C (7)	49	10/2	5 0 9	6 1 0	"
67	Ditto	VIII-C (10)	44	11/2	4 15 6	5 15 6	"
68	Ditto	VIII-C (11)	49	10/4	5 0 9	6 1 0	"
69	Ditto	VIII-C (12)	44	10/2	4 8 3	5 6 9	"
70	Ditto	VIII-E (7)	49	10/2	5 0 9	6 1 0	"
71	Ditto	VIII-E (8)	49	9/2	4 8 9	5 7 3	"

1	2	3	4	5	6	7	8
					Rs. a. p.	Rs. a. p.	
72	Calendered 1/16" Border Grey Dhoti	VIII-E (9)	49	8/2	4 0 6	4 13 6	Pair
73	Ditto	VIII-E (10)	49	10/4	5 0 9	6 1 0	"
74	Ditto	VIII-E (11)	44	10/2	4 8 6	5 7 0	"
75	Calendered 2" Border Grey Saree	VIII-E (12)	49	9/1	5 2 6	6 3 0	*Saree
76	Ditto	VIII-E (13)	49	8/1	4 9 3	5 8 0	"
77	Ditto	VIII-E (14)	49	10/2	5 11 6	6 13 9	*Pair
78	Ditto	VIII-E (15)	44	8/1	4 2 9	5 0 0	*Saree
79	Ditto	VIII-E (16)	44	7/1	3 10 6	4 6 3	"
80	Ditto	VIII-E (17)	44	12/2	6 4 0	7 8 0	*Pair
81	Ditto	VIII-E (18)	44	10/2	5 3 3	6 4 0	"

*Manufactured as per Schedule of VI and VII allotment manufacturing particulars before the introduction of Rationalisation Scheme

Note—(1) For qualities produced by Mills with particulars varying in any respect from those given in the Schedule, separate prices will have to be fixed in the same way as prices are fixed for other civilian cloth.

(2) In all cases of sales of Standard Cloth above scheduled Mills should stamp the quality with the respective standard making in Column 3 in addition to Mills usual stampings including Tex-mark and Month of Packing.

(3) In all cases where any of the above scheduled material is subjected to further processings (other than those specified in the scheduled) the usual procedure followed in obtaining prices for civilian cloth should be adopted.

IV. after Schedule F-III the following shall be inserted, namely :—

SCHEDULE F-IV

Giving Maximum Ex-mill and retail prices at which cloth manufactured by Mills according to the schedule of manufacturing Particulars prescribed by Government for Defence Service Materials may be sold during the period August, September, October 1945

Serial No.	Description	Standard Marking	Width in inches	Ex-factory price	Retail price	Per
1	2	3	4	5	6	7
				Rs. a. p.	Rs. a. p.	
	Drill Cotton "A"					
	Grade—					
1	Grey	Item (1)	31"	0 11 11	0 14 4	Yard
2	Dyed Mineral Khaki	Do.	28"	0 14 9	1 1 8	"
3	Dyed Olive Green	Do.	28"	1 1 4	1 4 10	"
	Drill Cotton Light—			Rs. a. p.	Rs. a. p.	
4	Grey	Item (2)	33"	0 10 11	0 13 1	Yard
5	Dyed M. K. C. 800 Shade	Do.	28/29"	0 13 3	0 15 11	"
6	Dyed Mineral Khaki C. 500 shade	Do.	28/29"	0 13 5	1 0 1	"
	Drill Cotton "B" Grade—					
7	Grey	Item (3)	31"	0 10 11	0 13 1	"
8	Dyed V. G. Khaki	Do.	28"	0 12 9	0 15 4	"
9	Bleached	Do.	28"	0 12 1	0 14 6	"
10	Scoured	Do.	28"	0 11 6	0 13 10	"
11	Dyed 3 per cent Thionol Dark Olive Green	Do.	28"	0 13 3	0 15 11	"
	Cellular Shirting—					
12	Grey	Item (5)	36½"	0 9 3	0 11 1	"
13	M. K. Dyed	Do.	32/33"	0 11 7	0 13 11	"
14	V. G. Khaki Dyed	Do.	32/33"	0 10 11	0 13 1	"
15	Dyed Olive Green	Do.	32/33"	0 13 8	1 0 5	"
	Drill Cotton—					
16	"A" Grade Bleached	Item (6)	28"	0 13 2	0 15 10	"
17	Scoured	Do.	28"	0 12 7	0 15 1	"
	Towels Hand Huckaback and Towels Hand					
	Hospital Double Weft—					
18	Grey	Item (7)	28½"	0 13 6	1 0 3	Piece of 44"
19	Bleached	Do.	26"	0 14 3	1 1 0	"
20	Scoured	Do.	26"	0 14 0	1 0 9	"
21	Dyed Olive Green	Do.	26"	1 0 6	1 3 9	"
	Towels Hand Huckaback (S. W.)—					
22	Grey	Item (8)	28½"	0 13 3	1 0 0	"
23	Bleached	Do.	26"	0 14 0	1 0 9	"
24	Scoured	Do.	26"	0 13 6	1 0 3	"
25	Dyed Olive Green	Do.	26"	1 0 0	1 3 3	"
	Towels Hand Turkish—					
26	Grey	Item (9)	26½"	1 6 0	1 10 6	Piece of 48"
27	Bleached	Do.	24"	1 7 0	1 11 6	"
28	Scoured	Do.	24"	1 6 6	1 11 0	"
29	Dyed Olive Green	Do.	24"	1 9 9	1 15 0	"
	Towels Bath Large—					
30	Grey	Item (10)	35½"	2 1 6	2 8 3	Piece of 60"
31	Bleached	Do.	32"	2 3 0	2 10 0	"
32	Scoured	Do.	32"	2 2 3	2 9 0	"
33	Dyed Olive Green	Do.	32"	2 8 0	3 0 0	"
	Towel Bath Small—					
34	Grey	Item (11)	26½"	1 4 6	1 8 6	Piece of 44"
35	Bleached	Do.	24"	1 5 9	1 10 0	"
36	Scoured	Do.	24"	1 5 3	1 9 6	"
37	Dyed Olive Green	Do.	24"	1 8 0	1 12 9	"
38	Drill "A" Grade 3¼ per cent. Sulphur Blue Dyed.	Item (12)	28"	0 14 10	1 1 10	Yard
	Sheeting for Tentage—					
39	Grey	Item (13)	40"	0 7 10	0 9 5	"
40	Scoured	Do.	36"	0 8 1	0 9 8	"

1	2	3	4	5	6	7
				Rs. a. p.	Rs. a. p.	
41	Dosuti for Lining (Double) Weft—					
	Grey	0 10 11	0 13 1	Yard
42	Dyed V. G. Khaki Item (14) .. 40"	0 12 10	0 15 5	"
43	Mezri Light Grey Do. .. 36"	0 8 3	0 9 11	"
 Item (15) .. 28"			
	Sheeting for Ground Sheets—					
44	Grey Item (16) .. 51½"	0 14 7	1 1 6	"
45	Dyed V. G. Khaki Do. .. 46"	1 0 6	1 3 10	"
	Dosuti (Double) Weft—					
46	Scoured Item (17) .. 36"	0 11 6	0 13 10	"
47	Bleached Do. .. 36"	0 12 3	0 14 8	"
48	Dyed Blue Thionol 2 per cent Do. .. 36"	0 13 4	1 0 0	"
49	Dyed Blue Thionol 1 per cent Do. .. 36"	0 12 10	0 15 5	"
50	Dyed Orange Chlorozol 2 per cent Do. .. 36"	0 13 5	1 0 1	"
51	Dyed Buff Thionol 1 per cent Do. .. 36"	0 12 10	0 15 5	"
52	Dyed Black Carbon Thionol 7 per cent Do. .. 36"	0 13 4	1 0 0	"
53	Dyed Red Napthol 1 per cent Do. .. 36"	1 0 3	1 3 6	"
54	Dyed Red Direct 3 per cent Do. .. 36"	0 13 6	1 0 2	"
55	Dyed Mineral Khaki Do. .. 36"	0 14 0	1 0 10	"
	Mazri Heavy—					
56	Grey Item (18) .. 33"	0 11 4	0 13 7	"
57	Grey Desized Do. .. 30/31"	0 11 11	0 14 4	"
58	Khaki Do. .. 30/31"	0 13 2	0 15 10	"
59	Khaki Desized Do. .. 30/31"	0 13 9	1 0 6	"
	Dosuti (Single Weft)—					
60	Grey Item (19) .. 40"	0 11 8	0 14 0	"
61	Scoured Do. .. 36"	0 12 3	0 14 8	"
62	Bleached Do. .. 36"	0 12 11	0 15 6	"
63	Dyed Blue Thionol 2 per cent Do. .. 36"	0 14 0	1 0 10	"
64	Dyed Blue Thionol 1 per cent Do. .. 36"	0 13 7	1 0 4	"
65	Dyed Orange Chlorozol 2 per cent Do. .. 36"	0 14 2	1 1 0	"
66	Dyed Buff Thionol 1 per cent Do. .. 36"	0 13 7	1 0 4	"
67	Dyed Black Carbon Thionol 7 per cent Do. .. 36"	0 14 1	1 0 11	"
68	Dyed Red Napthol 1 per cent Do. .. 36"	1 1 0	1 4 5	"
69	Dyed Direct Red 3 per cent Do. .. 36"	0 14 2	1 1 0	"
70	Dyed Mineral Khaki Do. .. 36"	0 14 9	1 1 8	"
71	Dyed V. G. Khaki Do. .. 36"	0 13 6	1 0 2	"
	Flannellette Striped—					
72	Grey Item (20) .. 31"	0 9 7	0 11 6	"
73	Raised Do. .. 28/29"	0 10 1	0 12 1	"
	Flannellette Striped—					
74	Grey (Full Shade) Item (21) .. 35"	0 12 6	0 15 0	"
75	Full shade raised and bleached Do. .. 32"	0 13 6	1 0 2	"
76	Full shade raised and scoured Do. .. 32"	0 13 3	0 15 11	"
77	Half shade raised and bleached Do. .. 32"	0 13 4	1 0 0	"
78	Half shade raised and scoured Do. .. 32"	0 13 2	0 15 10	"
79	Cotton Drill Grade 'A' Dyed Sulphur Black 7 per cent. Item (22) 28"	0 14 2	1 1 0	"
	Sheets Hospital—					
80	Grey (Finished Picks 52) Item (23) .. 73"	4 1 9	4 15 0	Piece of 100'
81	Scoured and Hemmed (Finished Picks 52) Do. .. 68"	4 5 0	5 2 9	"
82	Bleached and Hemmed (Finished Picks 52) Do. .. 68"	4 7 9	5 6 0	"
83	Grey (Finished Picks 46) Item (23A) 73"	3 14 6	4 1 10	Piece of 100' (including Hemming).
	Sheets Hospital—					
84	Bleached and Hemmed (Finished Picks 46) Item (23A) 68"	4 4 6	5 2 3	Piece of 100' (including Hemming).
	Sheets Barrack—					
85	Grey Item (24) .. 57"	2 5 9	2 13 3	Piece of 94"
86	Scoured and Hemmed Do. .. 54"	2 8 9	3 1 0	"
	Cloth Cotton Cellular (Mockleno)—					
87	Grey Item (25) .. 32"	0 8 6	0 10 2	Yard
88	Bleached Do. .. 29"	0 9 0	0 10 10	"
89	Scoured Do. .. 29"	0 8 10	0 10 7	"
90	Dyed Olive Green Do. .. 29"	0 9 7	0 11 6	"
91	Flannellette 4" x 2" raised and cut per 12 yards Roll. Item (26) .. 4" x 12 yds	0 13 3	0 15 11	Roll
	Pugree Cloth—					
92	Grey Item (29) .. 35"	0 7 3	0 8 8	Yard
93	Dyed Thionol Blue 1½% Do. .. 52"	0 8 4	0 10 0	"
94	Dyed V. G. Khaki Do. .. 32"	0 8 5	0 10 1	"
95	Bleached Do. .. 52"	0 7 11	0 9 6	"
96	Secured Do. .. 32"	0 7 8	0 9 2	"
97	Dyed Branthol Red (1% Bronthol 4% fast Scarlet R. S. 10) Do. .. 32"	0 9 0	0 10 10	"
98	Dyed Mineral Khaki Do. .. 32"	0 8 9	0 10 6	"
	Twil Porous for Capes Antigas—					
99	Grey Item (30) .. 32"	0 8 10	0 10 7	"
100	Grey Do. .. 34"	0 9 8	0 11 7	"
101	Grey Do. .. 58"	1 0 5	1 3 8	"
102	V. G. Khaki Do. .. 28"	0 10 0	0 12 0	"
103	V. G. Khaki Do. .. 30"	0 10 10	0 13 0	"

1	2	3	4	5	6	7
				Rs. a. p.	Rs. a. p.	
104	V. G. Khaki					
105	Bleached	Item (30).. 52"	1 2 4	1 6 0
106	Bleached	Do. .. 28"	0 9 5	0 11 4
107	Bleached	Do. .. 31"	0 10 3	0 12 4
108	Scoured	Do. .. 52"	1 1 7	1 5 1
109	Scoured	Do. .. 23"	0 9 2	0 11 0
110	Scoured	Do. .. 30"	0 10 0	0 12 0
	Scoured	Do. .. 52"	1 1 1	1 4 6
	Netting Mosquito with ½" selvedge—					
111	Grey	Item (31).. 38½"	0 7 5	0 8 11
112	Scoured	Do. .. 36"	0 7 7	0 9 1
113	Bleached	Do. .. 36"	0 7 9	0 9 4
114	Chlorozol Khaki tinted ¼%	Do. .. 36"	7 7 10	0 9 5
115	Durozol Khaki tinted ¼%	Do. .. 36"	0 8 1	0 9 8
116	Dyed 1% Chlorozol Olive Green	Do. .. 36"	0 8 0	0 9 7
	Netting Mosquito with 8" border and ½" selvedge—					
117	Grey	Item (32).. 38½"	0 7 8	0 9 2
118	Scoured	Do. .. 36"	0 7 10	0 9 5
119	Bleached	Do. .. 36"	0 8 0	0 9 7
120	Chlorozol Khaki tinted ¼%	Do. .. 36"	0 8 1	0 9 8
121	Netting Mosquito with ½" border and ½" selvedge ¼% durozol Khaki tinted.	Do. .. 36"	0 8 4	0 10 0
122	Netting Mosquito with 8" Border and ½" selvedge dyed 1% Chlorozol Olive Green.	Do. .. 36"	0 8 2	0 9 10
	Netting Mosquito with ½" selvedge—					
123	Grey	Item (33).. 52½"	0 9 5	0 11 4
124	Scoured	Do. .. 49"	0 9 8	0 11 7
125	Bleached	Do. .. 49"	0 9 11	0 11 11
126	Netting Mosquito with ½" selvedge Chlorozol Khaki tinted ¼%.	Do. .. 49"	0 10 0	0 12 0
127	Netting Mosquito with ½" selvedge Durozol Khaki tinted ¼%.	Do. .. 49"	0 10 4	0 12 5
128	Netting Mosquito with ½" selvedge Dyed 1% Chlorozol Olive Green.	Do. .. 49"	0 10 0	0 12 0
	Musling for ground sheets—					
129	Grey	Item (34).. 52"	0 10 6	0 12 7
130	Dyed V. G. Khaki	Do. .. 47"	0 11 11	0 14 4
	Cambric A—					
131	Grey	Item (35).. 43"	0 12 4	0 14 10
132	Bleached and Signed	Do. .. 39"	0 13 0	0 15 7
133	Scoured and Signed	Do. .. 39"	0 12 9	0 15 4
	Guaze Medical Stores No. 1—					
134	Grey	Item (36).. 27½"	0 1 9	0 2 1
135	Stores No. 1 Bleached	Do. .. 25"	0 2 2	0 2 7
136	Stores No. 1 Scoured	Do. .. 25"	0 2 0	0 2 5
	Bandage Cloth Chlorozol—					
137	Brown	Item (37).. 46"	0 7 3	0 8 8
138	Bleached	Item (38).. 46"	0 6 4	0 7 7
139	Scoured	Do. .. 46"	0 6 3	0 7 6
140	Grey	Do. .. 50"	0 6 0	0 7 2
141	Twill Bleached	Item (39).. 36"	0 9 10	0 11 10
142	Scoured	Do. .. 36"	0 9 7	0 11 6
143	Grey	Do. .. 40"	0 9 4	0 11 2
	Twill Striped—					
144	Grey	Item (40).. 36½"	0 8 6	0 10 2
145	Bleached	Do. .. 33"	0 8 10	0 10 7
146	Scoured	Do. .. 33"	0 8 8	0 10 5
	Calico white No. 2—					
147	Grey	Item (41).. 39"	0 8 2	0 9 10
148	Bleached	Do. .. 36"	0 8 8	0 10 5
149	Scoured	Do. .. 36"	0 8 5	0 10 1
150	Dyed Sulphur Black 7%	Do. .. 36"	0 9 4	0 11 2
151	Chlorozol Khaki ¼% tinted	Do. .. 36"	0 8 10	0 10 7
	Cord Cotton—					
152	Grey	Item (42).. 31"	1 13 1	2 2 11
153	Mineral Khaki	Do. .. 28"	2 1 2	2 7 10
154	Bleached	Do. .. 23"	1 15 1	2 5 5
155	Dyed Olive Green	Do. .. 28"	2 5 1	2 12 6
	Cambric 'D'—					
156	Grey	Item (43).. 40"	1 2 6	1 6 2
157	Scoured and Signed	Do. .. 36½"	1 2 10	1 6 7
	Dyed Caledon Khaki 2 G.					
158	800, 0.72% shade	Do. .. 36½"	1 4 8	1 8 10
159	Cambric 'D' Dyed Caledon Khaki 2G. 800, 0.50% shade.	Do. .. 36½"	1 4 3	1 8 4
160	Cambric 'D' Dyed Caledon Dark Brown 6 R. 600, 0.25% shade.	Do. .. 36½"	1 3 4	1 7 2
161	Cambric 'D' Light Brown 2G. 800, 0.2% shade.	Do. .. 36½"	1 3 8	1 7 7
162	Cambric 'D' Blue R. C 800, 0.25% shade	Do. .. 36½"	1 3 7	1 7 6

1	2	3	4	5	6	7
	Cambric 'D' Jade Green					
163	2G. 2100 0-2% shade	Item (43)	36½"	Rs. a. p. 1 3 5	Rs. a. p. 1 7 4	Yard
164	Cambric 'D' Bleached	Do.	36½"	1 3 1	1 6 11	"
165	Web Drab W. P. for Body Battle Dress	Item (45)	37½"	3 11 0	4 6 10	"
	Web anklet Grey.					
166	Dyed V. G. Khaki and waterproofed	Do.	36"	4 3 11	5 1 6	"
	Substitute quality—					
167	Grey	Item (46)	37½"	3 0 10	3 10 7	"
168	V. G. Khaki and waterproofed	Do.	36"	3 9 3	4 4 8	"
169	Grey	Do.	29"	2 5 11	2 13 6	"
170	Dyed V. G. Khaki and waterproofed	Do.	28"	2 12 8	3 5 7	"
171	Special lining cloth for Web anklets Grey	Item (47)	26½"	1 2 10	1 6 7	"
172	Special Lining Cloth for Web Anklets Dyed Tan.	Do.	25/26"	1 5 1	1 9 4	"
173	Duck Cotton Mineral Khaki for Capes Grey.	Item (48)	28/29"	1 6 2	1 10 7	"
174	Dyed M. K. and waterproofed	Do.	28"	1 11 3	2 0 8	"
175	Dyed Olive Green and waterproofed	Do.	28"	1 14 4	2 4 5	"
176	Grey	Do.	28/29"	1 3 4	1 7 2	"
177	Duck Cotton Dyed M. K. and waterproofed.	Do.	28"	1 8 5	1 13 4	"
178	Dyed Olive Green and waterproofed	Do.	28"	1 11 6	2 1 0	"
179	Duck Cotton for respirator antigas Haversacks M. K. II Grey,	Item (49)	26"	1 4 3	1 8 4	"
180	M. K. Dyed and special proofed	Do.	26"	1 10 4	1 15 7	"
181	Dyed Olive Green and waterproofed	Do.	26"	1 14 0	2 4 0	"
182	Canvas Cotton Grey (18 Ozs.)	Item (50)	36"	1 15 11	2 6 4	"
183	Dyed M. K. and Special proofed	Do.	35"	2 10 0	3 2 5	"
184	Duck Cotton Light (11 Ozs.) Grey	Item (51)	30"	1 1 10	1 5 5	"
185	Dyed V. G. Khaki and special proofed	Do.	28/29"	1 6 5	1 10 11	"
186	Duck Cotton Heavy Grey	Item (52)	27"	1 7 4	1 12 0	"
187	Dyed V. G. Khaki and special proofed	Do.	27"	1 12 9	2 2 6	"
188	Canvas Cotton Light Grey	Item (53)	36"	2 1 4	2 8 0	"
189	Dyed V. G. Khaki and special proofed	Do.	35"	2 10 2	3 2 7	"
190	Canvas Cotton Heavy Grey	Item (54)	36"	2 7 0	2 14 10	"
191	Dyed V. G. Khaki and special proofed	Do.	35"	3 2 9	3 12 11	"
192	Canvas for Kit bags	Item (55)	36"	1 12 7	2 2 4	"
193	Long Cloth for triangular bandages unbleached grey.	Item (56)	36"	0 5 7	0 6 8	"
194	Malmal Grey	Item (57)	47½"	0 4 11	0 5 11	"
195	Bleached	Do.	44"	0 5 5	0 6 6	"
196	Scoured	Do.	44"	0 5 2	0 6 2	"
	Airmen's Shirting Blue—					
197	Grey	Item (58)	34½"	1 0 9	1 4 1	"
198	Desized	Do.	32/33"	1 1 4	1 4 10	"
199	Bandage Cloth for Plaster of Paris Grey	Item (59)	50"	0 4 2	0 5 0	"
200	Bleached	Do.	46"	0 4 6	0 5 5	"
201	Scoured	Do.	46"	0 4 4	0 5 2	"
202	25/30 per cent dressings	Do.	46"	0 4 7	0 5 6	"
	Cambric for Ammunition—					
203	Grey	Item (60)	48½"	1 3 6	1 7 5	"
204	Bleached	Do.	45"	1 4 1	1 8 1	"
205	Scoured	Do.	45"	1 3 10	1 7 10	"
206	Blue thionol 1½ per cent	Do.	45"	1 4 8	1 8 10	"
207	Blue Direct 1½ per cent	Do.	45"	1 4 0	1 8 0	"
208	Brenthol Red 1 per cent	Do.	45"	1 4 11	1 9 1	"
209	Red direct 1½ per cent	Do.	45"	1 4 0	1 8 0	"
	Sandfly Netting					
210	Grey	Item (61)	54"	0 13 0	0 15 7	"
211	Chlorozol Khaki tinted ¼ per cent	Do.	49"	0 13 5	1 0 1	"
212	Chlorozol Olive Green 1 per cent	Do.	49"	0 13 6	1 0 2	"
	Muslim—					
213	Grey	Item (62)	40"	0 11 10	0 14 2	"
214	Bleached	Do.	36"	0 12 5	0 14 11	"
215	Scoured	Do.	36"	0 12 2	0 14 7	"
216	Dyed Red	Do.	36"	0 12 2	0 14 7	"
217	Blue 1½ per cent	Do.	36"	0 12 7	0 15 1	"
	Canvas (20 Ozs.)—					
218	Grey	Item (63)	36"	2 1 4	2 8 0	"
219	Dyed Tan	Do.	35"	2 6 11	2 14 8	"
220	Dyed V. G. Khaki	Do.	35"	2 5 11	2 13 6	"
	Grey Drill for China—					
221	Grey	Item (64)	29½"	0 7 10	0 9 5	"
222	Ground sheeting for Australia Grey	Item (65)	45"	0 13 8	1 0 5	"
223	V. G. Khaki dyed	Do.	40"	0 15 3	1 2 4	"
224	Grey Sheetting for China 1st quality Grey	Item (66)	36"	0 8 9	0 10 6	"
225	2nd quality (Grey)	Item (67)	36"	0 7 6	0 6 0	"
226	Blue sheetting for China	Item (68)	40"	0 7 11	0 9 6	"
227	Dyed Blue sulphur 2 per cent	Do.	36"	0 10 5	0 12 6	"
228	Dyed Direct Blue	Do.	36"	0 9 9	0 11 8	"
229	Special Canvas for H. M. G	Item (69)	37½"	2 15 11	3 9 6	"

Weft 'F'
mixingWeft 'C'
mixing

1	2	3	4	5	6	7
				Rs. A. P.	Rs. A. P.	
230	Jean Khaki for Bandoliers					
	Grey	Item (71)	30"	0 9 11	0 11 11	Yard
231	Durozol Khaki tinted	Do. ..	27½"	0 11 0	0 13 2	"
	Cotton White—					
232	Grey	Item (72)	40"	0 8 9	0 10 6	"
233	Bleached	Do. ..	36"	0 9 6	0 11 5	"
234	Scoured	Do. ..	36"	0 9 2	0 11 0	"
	Pugree Helmet—					
235	Grey	Item (74)	40"	0 8 10	0 10 7	"
236	Dyed V. G. Khaki	Do. ..	36"	0 9 9	0 11 8	"
237	Scoured	Do. ..	36"	0 9 1	0 10 11	"
238	Bleached	Do. ..	36"	0 9 4	0 11 2	"
239	Canvas Cotton Heavy for over Boots Grey	Item (75)	37½"	1 15 10	2 6 0	"
240	Dyed V. G. Khaki and special proofed	Do. ..	36/37"			
	Open mosh cloth			2 7 2	2 15 0	"
241	Grey	Item (76)	35"	0 4 4	0 5 2	"
242	Finished	Do. ..	34"	0 4 11	0 5 11	"
243	Mosquito netting substitute, Leno weave	Item (77)	52"	0 11 0	0 13 2	"
	square mesh grey.					
244	Chlorozol Khaki tinted ¼ per cent	Do. ..	49"	0 11 7	0 13 11	"
245	Stateen Black Grey	Item (78)	40"	1 2 1	1 5 8	"
245	Dyed sulphur Black 7 per cent ..	Do. ..	36"	1 3 4	1 7 2	"
247	Longcloth for antigas detector sleeves grey..	Item (79)	40"	0 13 8	1 0 5	"
248	Bleached	Do. ..	36"	0 14 3	1 1 1	"
249	Scoured	Do. ..	36"	0 14 0	1 0 10	"
250	Basic material for rubberised sheeting Grey	Item (80)	52"	1 0 11	1 4 4	"
251	Bleached	Do. ..	47"	1 1 11	1 5 6	"
252	Scoured	Do. ..	47"	1 1 5	1 4 11	"
	Drill sateen					
253	Grey	Item (81)	32½"	0 14 10	1 1 10	"
254	Bleached	Do. ..	29½"	1 0 5	1 3 8	"
255	Secoured	Do. ..	29½"	0 15 7	1 2 8	"
	Longcloth 30/30s.					
256	Grey	Item (82)	40"	1 2 5	1 6 1	"
257	Scoured	Do. ..	36½"	1 2 11	1 6 8	"
258	Bleached	Do. ..	36½"	1 3 4	1 7 2	"
	Stateen Drill Brady's quality					
259	Grey	Item (83)	31"	0 14 11	1 1 11	"
260	Bleached	Do. ..	28"	1 0 5	1 3 8	"
261	Scoured	Do. ..	28"	0 15 8	1 2 10	"
262	Netting Mosquito (Real army quality Grey)	Item (70)	51½"	1 3 2	1 7 0	"
263	Dyed 1 per cent chlorozol Olive Green	Do. ..	48"	1 3 9	1 7 8	"
264	Bleached	Do. ..	48"	1 3 10	1 7 10	"
265	Duck for life Jackets (Kapok) Grey	Item (51A)	3)"	0 12 8	0 15 2	"
266	Duck for Life Jackets (Kapok) Scoured	Do. ..	27"	0 13 2	0 15 10	"
267	Sheets Barrack (46 Picks) finished Grey	Item (24A)	57"	2 3 9	2 11 0	Piece of 94"
268	Scoured and Hemmed	Do. ..	54"	2 7 0	2 14 9	"
269	Calico No. 2 days Chlorozol Olive Green	Item (41)	36"	0 9 1	0 10 11	Per yard
	1 per cent.					
270	Flannellette striped Grey (half shade)	Item (21)	35"	0 12 4	0 14 10	"

NOTE—(1) In cases where materials are produced by Mills in width varying from those given in the Schedule proportionate prices may be worked out.

(2) In all cases of sales of those qualities, mills should, in addition to mill markings merchant's numbers or trade numbers and taxmarks also stamp the Standard Markings given in column 3 to show the Item Numbers in the Government schedule.

(3) In all cases where any of the above scheduled materials is subjected to further processings (other than those specified in the Schedule) the usual procedure followed in obtaining prices for Civilian Cloth should be adopted).

V. After Schedule M, the following shall be inserted, namely:—

SCHEDULE N

(Under print. Being issued separately)

Bombay, the 12th October 1945

No. T.C.(2)95/45—In pursuance of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1945 I hereby direct that the following further amendment shall be made in the Textile Commissioner's Notification No. 34-Tex. A(15)2/43, dated the 31st December 1943, namely:—

In Schedule F-IV to the said Notification, after item 270 the following items shall be inserted in columns 1 to 7 thereof, namely:—

				Rs. A. P.	Rs. A. P.	
271	Sheeting Hospital Grey (52 picks)	Item (23)	73"	1 11 6	1 11 6	Yard
272	Sheeting Hospital Scoured (52 picks)	Item (23)	68"	1 7 11	1 12 8	"
273	Sheeting Hospital Bleached (52 picks)	Item (23)	68"	1 8 11	1 13 11	"
274	Sheeting Hospital Grey (46 picks)	Item (23A)	73"	1 5 10	1 10 2	"
275	Sheeting Hospital Bleached (46 picks)	Do. ..	68"	1 7 9	1 12 6	"
276	Sheeting Barracks Grey (52 picks)	Item (24)	57"	0 14 0	1 0 10	"
277	Sheeting Barracks Scoured (52 picks)	Do. ..	54"	0 15 0	1 2 0	"
278	Sheeting Barracks Grey (46 picks)	Item (24A)	57"	0 13 4	1 0 0	"
279	Sheeting Barracks Scoured (46 picks)	Do. ..	54"	0 14 3	1 1 1	"
280	Duck Cotton Light dyed V. G. Khaki	Item (51)	28/2)"	1 4 1	1 8 1	"
281	Bandage Cloth dyed 1 per cent Chlorozol	Item (37)	46"	0 6 7	0 7 11	"
	Olive Green M. N.					
282	Pugree Cloth dyed 3 per cent Thionol Dark	Item (29)	36"	0 9 4	0 11 2	"
	Olive Green.					

S. D. CHARD
Additional Textile Commissioner

The 29th November 1945

No. 2662-T.—The following notifications, issued by the Government of India in the War Transport Department, are republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

New Delhi, 9th November 1945

No. 52-LPC(70)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of spare parts manufactured by (1) Messrs. E Steiner Ltd., London, U. K., (2) Messrs. Silent Block Ltd., U. K., (3) Messrs. Lincoln Export Co. Inc., U. S. A., (4) Messrs. Tungsten Contact Manufacturing Co. Inc., U. S. A. and (5) Messrs. Ideal Clamp Mfg., Co. Inc. U.S.A., as detailed in the Schedule annexed hereto.

2. The prices shall take effect from the 1st December 1945.

SCHEDULE

S. No.	Part No.	Description	Make of vehicle for which suitable	Year & model	Maximum retail sale price
<i>A. Messrs. E. Steiner Ltd, London, U. K.</i>					
					Rs. A. P.
1	FP 1	Oil pipe	Austin Big 7 and 10/4 H. P.	1937-40	5 10 0
2	FP 2	Petrol pipe	Do.	1937-40	6 1 0
3	FP 3	Oil pipe	Austin 12 H. P.	1937-40	5 13 0
4	FP 7	Petrol pipe	Morris 8 and 12 H. P.	1935-40	7 5 0
5	FP 10	Do.	Morris 10 H. P.	1935-40	7 8 0
6	FP 13	Oil pipe	Standard 10 and 12 H. P.	1935-39	7 11 0
7	FP 14	Do.	Do.	1935-39	7 5 0
8	FP 15	Petrol pipe	Do.	1935-39	5 10 0
9	FP 16	Do.	Vauxhall 10, 12 and 14 H. P.	1935-39	5 10 0
10	FP 17	Do.	Wolsely 14, 16 and 18 H. P.	1936-39	8 9 0
<i>B. Messrs. Silent Block Ltd., U. K.</i>					
1	E 2051	Silent Block Bushing, front spring	Austin 12-6	1931-36	3 2 0
2	E 2053	Do. Do.	Austin 10-4	1932-36	3 0 0
3	E 2073	Silent Block Bushing, rear spring	Austin 12-6	1931-36	3 6 0
4	E 275	Do. Do.	Austin 10-4	1932-36	3 4 0
5	E 2107	Do. Do.	Austin 12-4	1930-35	4 8 0
<i>C. Messrs. Lincoln Export Co., Inc., U. S. A.</i>					
1	11001	Fuel line	Dodge	1932-33	4 1 0
2	11042	Do.	Do.	1936	4 12 0
3	11043	Do.	Do.	1936	4 12 0
4	11057	Do.	Dodge and Desoto	1938	4 12 0
5	11059	Do.	Dodge	1936	4 12 0
6	P 113	Diaphragm set	Dodge Truck	1930-40	1 7 0
7	P 15	Do.	Chevrolet	1929-33	0 13 0
8	P 186	Do.	International	1932-39	1 14 0
			Dodge	1932-35	
9	P 327	Do.	Chevrolet	1936-41	1 3 0
10	P 350	Do.	Ford	1935-40	1 3 0
11	P 364	Do.	Chevrolet	1937-40	1 5 0
12	P 379	Do.	Oldsmobile	1937-39	2 14 0
13	P 391	Do.	Graham Truck	1935-37	2 3 0
14	P 411	Do.	Dodge	1938-40	2 7 0
15	P 412	Do.	Do.	1938-40	2 6 0
16	PK 107	Diaphragm kit	Chevrolet	192-33	4 6 0
17	PK 120	Do. Do.	Do.	1936-41	3 8 0
<i>D. Messrs. Tungsten Contact Manufacturing Co. Inc., U.S.A.</i>					
1	DR 18	Distributor contact	Chevrolet	1933-41	1 6 0
2	DR 1822	Do. Do.	Do.	1941	2 8 0
3	DR 1824	Do. Do.	Do.	1933-40	2 6 0
4	DR 90	Distributor cap	Do.	1934-40	3 11 0
5	R 37 X	Brush starter	Do.	1934-40	2 3 0
6	R 51 X	Do. Do.	Do.	1934-40	2 0 0
7	UC 104 H	Condensor	Do.	1934-40	2 3 0
8	FC 75	Distributor rotor	Ford V8	1937-38	3 6 0
9	FC 1213 L	Distributor contact	Do.	1937-38	3 2 0
10	FC 1213 R	Do. Do.	Do.	1937-38	3 2 0
11	AL 104	Distributor cap	Dodge	1937-40	5 12 0
12	ALC 114	Condensor	Do.	1937-40	2 10 0
13	AL 1821	Do.	Do.	1937-40	4 0 0
14	E 460 X	Brush	Do.	1941	4 5 0
<i>E. Messrs. Ideal Clamp Manufacturing Co., Inc., U.S.A.</i>					
1	1186	Horn button	Universal		1 15 0
2	1190 B	Do. Do.	Do.		1 1 0
3	L 100	'Airline' hose clamp 1"	Do.		Per 10 1 8 0
4	L 114	Do. Do. 1 1/4"	Do.		" 1 8 0
5	L 118	Do. Do. 1 1/8"	Do.		" 1 8 0
6	L 120	Do. Do. 1/2"	Do.		" 1 8 0
7	L 340	Do. Do. 3/4"	Do.		" 1 8 0
8	L 580	Do. Do. 5/8"	Do.		" 1 8 0
9	L 780	Do. Do. 7/8"	Do.		" 1 8 0

S. No.	Part No.	Description	Make of vehicle for which suitable	Year & model	Maximum retail sale price
					Rs. A. P.
10	S 51-12	'Ideal' hose clamp 1 1/2"	3 0 0 Per 10
11	S 51-13	Do. Do. 1 5/8"	3 0 0 "
12	S 51-14	Do. Do. 1 3/4"	3 0 0 "
13	S 51-15	Do. Do. 1 7/8"	3 0 0 "
14	S 51-16	Do. Do. 2"	3 0 0 "
15	S 51-17	Do. Do. 2 1/8"	3 0 0 "
16	S 51-18	Do. Do. 2 1/4"	3 0 0 "
17	S 51-19	Do. Do. 2 3/8"	3 0 0 "
18	S 51-20	Do. Do. 2 1/2"	3 0 0 "
19	S 51-21	Do. Do. 2 5/8"	3 0 0 "
20	S 51-23	Do. Do. 2 7/8"	3 0 0 "
21	S 51-24	Do. Do. 3"	4 5 0 "
22	S 51-26	Do. Do. 3 1/4"	4 5 0 "
23	S 51-28	Do. Do. 3 1/2"	4 5 0 "

New Delhi, 9th November 1945

No. 52-LPC(74)'45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purpose of the said clause of the maximum retail sale prices of motor vehicle accessories manufactured by (1) Stewart Warner Co., U. S. A., (2) Tecalemit Ltd., U. K., (3) Trico Folbert Ltd. U.K., and (4) Trico Products Corporation, U.S.A., as detailed in the Schedule annexed hereto.

2. These prices shall take effect from the 1st December 1945.

SCHEDULE

Motor Vehicle Accessories

S. No.	Part No.	Description	Maximum retail sale price
<i>A Stewart Warner Co., U.S.A.</i>			
('Alemite' products)			
1	5257	Hydraulic grease gun 1 lb.	30 13 0
2	5585	Hydraulic grease gun (medium type 9oz.	19 13 0
3	655)	Do. Do. 3 oz.	6 6 0
4	6556	Do. Do. 5 oz.	11 7 0
5	6570	Do. Do. 3 oz.	7 11 0
6	6639	Do. Do. with extension	32 11 0
<i>B. Tecalemit Ltd., U. K.</i>			
1	13550/2	Pom Pom 'B' grease gun	17 3 0
2	13550/4	Pom Pom 'H' grease gun	24 1 0
<i>C. Trico Folbert Ltd., U. K.</i>			
1	G 394-7"-E	Wiper arm	4 6 0
2	G 500-7"-E	Wiper blade	2 3 0
3	G 500-8"-E	Do. ..	2 3 0
4	8977-7"-E	Do. ..	2 3 0
5	8977-8"-E	Do. ..	2 3 0
6	FJX-1	Windscreen wiper motor	13 8 0
7	FJX-2	Do. Do.	16 14 0
8	X 632-A	Windscreen wiper	21 15 0
9	X 716-A	Do. Do.	21 15 0
10	X 3018-A	Do. Do.	33 12 0
11	X 618-A	Do. Do.	18 5 0
12	EX-618-A	Do. Do.	15 0 0
<i>D. Trico Products Corp, U.S.A.</i>			
1		Wiper blade	1 8 0
2		Wiper arm	3 4 0
3	SP 62-1AX	Windscreen wiper	15 2 0

R. B. ELWIN
Deputy Secy. to the Govt. of India

PRESS NOTE

The Textile Commissioner has now permitted the mills to sell handkerchiefs, mosquito-netting, gauge, lint, bandage, cloth. tape, newar, and canvas to any licensed cloth dealer. Consumers and others interested need not hereafter approach the Textile Commissioner to the Government of India in order to obtain the above items. If supplies are not available through the normal trade channels, the assistance of their local textile authority may be sought.

COMMERCE AND LABOUR DEPARTMENT
NOTIFICATION

The 3rd December 1945

No. 6111-Com.—The following resolution by the Government of India, Department of Commerce, is republished for general information.

By order of the Governor
R. L. NARASIMHAM
Secretary to Government

TARIFFS

New Delhi, 3rd November 1945

No. 218-T(55)/45—In the statement on industrial policy issued by the Government of India on the 23rd April 1945,

it was announced that, pending the formulation of a tariff policy appropriate to the postwar needs and conditions of the country and the establishment of permanent machinery for the purpose, Government would set up machinery for investigating claims from industries, which have been started or developed in war-time and which are established on sound lines, to assistance or protection during the transition period. A press communique issued on the same date invited industries to address their claims to the Secretary to the Government of India in the Department of Commerce.

2. Several industries have accordingly applied for assistance or protection, and on a preliminary examination of their claims, the Government of India have come to the conclusion that applications submitted by the following industries call for a detailed examination:—

- (i) non-ferrous metals, including antimony;
- (ii) grinding wheels;
- (iii) caustic soda and bleaching powder;
- (iv) sodium thiosulphate, sodium sulphite anhydrous, sodium bisulphite;
- (v) phosphates and phosphoric acid;
- (vi) butter colour, aerated water powder colour;
- (vii) rubber manufactures;
- (viii) fire hose;
- (ix) wood screws;
- (x) steel hoops for baling.

Other applications are under the consideration of Government, and further action in their case will be taken in due course.

3. In addition to the industries which have applied for assistance or protection, there are certain industries the starting of which was considered essential by the Government of India under conditions created by the war. Early in 1940, Government announced that specified industries promoted with their direct encouragement during war time might feel assured that, if they were conducted on sound business lines, they would, by such measures as Government might devise, be protected against unfair competition from outside India. In accordance with this decision, the following industries have been given an assurance of protection against unfair competition after the war:—

- (i) bichromates;
- (ii) steel pipes and tubes up to a nominal bore of 4 inches;
- (iii) aluminium;
- (iv) calcium chloride;
- (v) calcium carbide;
- (vi) starch.

Of these industries, only those engaged in the manufacture of bichromates, calcium chloride and starch have so far applied for assistance or protection during the transition period. The Government of India consider that the applications submitted by these three industries also call for immediate investigation.

4. For the purpose of these and any subsequent investigations, the Government of India have decided to set up a Tariff Board for a period not exceeding two years, in the first instance. The Board will consist of:—

PRESIDENT

Sir R. K. Shanmukham Chetty, K.C.I.E.

MEMBERS

Mr. C. C. Desai, C.I.E., I.C.S.

Prof. H. L. Dey, D.Sc. (London).

The Board will include one more member whose name will be announced shortly. Mr. Desai will act as Secretary to the Board in addition to his duties as Member.

5. The Tariff Board is requested to undertake, in such order as it thinks fit, the investigation of claims put forward by the industries specified in paragraphs 2 and 3 above. In the case of each industry the Board will, after

such examination as it considers necessary, report whether the industry satisfies the following conditions:—

(1) that it is established and conducted on sound business lines; and

(2) (a) that, having regard to the natural or economic advantages enjoyed by the industry and its actual or probable costs, it is likely within a reasonable time to develop sufficiently to be able to carry on successfully without protection or State assistance; or

(b) that it is an industry to which it is desirable in the national interest to grant protection or assistance and that the probable cost of such protection or assistance to the community is not excessive. Where a claim to protection or assistance is found to be established, i.e., if condition (1) and condition (2) (a) or (b) are satisfied, the Board will recommend—

(i) whether, at what rate and in respect of what articles, or class or description of articles, a protective duty should be imposed;

(ii) what additional or alternative measures should be taken to protect or assist the industry; and

(iii) for what period, not exceeding three years, the tariff or other measures recommended should remain in force.

In making its recommendations the Board will give due weight to the interests of consumer in the light of the prevailing conditions and also consider how the recommendations affect industries using the articles in respect of which protection is to be granted. Since relief to be effective, should be afforded without delay, the Board is requested to complete its enquiries with all possible expedition and to submit a report as soon as the investigation of the claim of each industry is concluded.

6. The headquarters of the Board will be at Bombay, but it will visit such other places as it thinks necessary for purposes of its enquiries. Firms and persons interested in any of these industries, or in industries dependent on the use of the products of these industries, who desire that their views should be considered, should address their representations to the Secretary to the Board.

7. Any claims hereafter received from other industries which in the opinion of the Government of India are suitable for examination by the Board will be referred to the Board in due course for examination.

8. The Government of India trust that Provincial Governments and Administrations will afford the Board all the assistance which it may require and will comply with any request for information which may be addressed to them by it.

ORDER

ORDERED that a copy of this Resolution be communicated to all Provincial Governments, all Chief Commissioners, the several Departments of the Government of India, the Political Department, the Private and Military Secretaries to His Excellency the Viceroy, the Central Board of Revenue, the Auditor-General, the High Commissioner for India in London, the Economic Adviser to the Government of India, the Director of Commercial Intelligence, Calcutta, the Indian Trade Commissioner, London, the Indian Government Trade Commissioners at New York, Buenos Aires, Toronto, Alexandria, Mombasa, Tehran and Sydney, His Majesty's Trade Commissioner in India, The American Consulate-General, Calcutta, the Canadian Trade Commissioner in India, the Australian Trade Commissioner in India, the Secretary, Tariff Board, Bombay and all the recognised Chambers of Commerce and Associations.

ORDERED that a copy be communicated to the Government of Burma.

ORDERED also that it be published in the *Gazette of India*.

N. R. PILLAI

Secy. to the Govt. of India